

ORISSA HIGH COURT

FILING REPORT AS ON :23/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0006926/2023	BIDYANANDA DEHURY VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	KANKADAHAD /49 /2023 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000011/2023
2	BLAPL/0006927/2023	AKASH DAS VS STATE OF ODISHA	GOPAL PRASAD LAL VS	BURLA /411 /2022 SPL.JUDGE SAMBALPUR(Sambalpur) Spl/0000045/2022
3	BLAPL/0006928/2023	Y. DURGA VS STATE OF ODISHA	BASUDEV PUJARI VS	ORKEL /35 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000011/2023
4	BLAPL/0006929/2023	BINOD JHARA VS STATE OF ODISHA	GOPAL PRASAD LAL VS	BURLA /411 /2022 SPL.JUDGE SAMBALPUR(Sambalpur) Spl/0000045/2022
5	BLAPL/0006930/2023	AVULA RAJEEV @ AVULA RAJEEV KRISHNA VS STATE OF ODISHA	SUBHASISH DAS VS	KALIMELA /122 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000130/2023
6	BLAPL/0006931/2023	AZAD BANCHHOR VS STATE OF ODISHA	DHIRENDRA NATH BEHERA VS	BURLA /610 /2022 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000092/2023
7	BLAPL/0006932/2023	SANYASI PADHAN @ KALIA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BURLA /411 /2022 SPL.JUDGE SAMBALPUR(Sambalpur) Spl/0000045/2022
8	BLAPL/0006933/2023	BASUDEV GOUDA VS STATE OF ODISHA	MANORANJAN PADHY VS	SHERAGADA /238 /2022 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000113/2022
9	BLAPL/0006934/2023	MANORANJAN DAS VS STATE OF ODISHA	DEVASHIS PANDA VS	SPL.TASK FORCE /31 /2021 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000126/2021
10	BLAPL/0006935/2023	KUNU BAGHA @ BAG VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	AINTHAPALI /184 /2021 DISTRICT & SESSIONS JUDGE,SAMBALPUR(Sambalpur) ST/0000075/2021
11	BLAPL/0006936/2023	JAKI SETHI VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000321/2023

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12	BLAPL/0006937/2023	RAMACHANDRA ALDA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	THAKURMUNDA /137 /2022 CIVIL JUDGE (JD) CUM JMFC, THAKURMUNDA(Mayurbhanj) CT/0000204/2022
13	BLAPL/0006938/2023	PRADIP KUMAR CHANDRAKAR VS STATE OF ODISHA(VIG.)	MOHENDRA KUMAR MOHAPATRO VS	KORAPUT VIGILANCE /18 /2023 DISTRICT & SESSIONS JUDGE, BHAWANIPATNA(Kalahandi) GR/0000009/2023
14	BLAPL/0006939/2023	SUMITA PANIGRAHI VS STATE OF ODISHA(VIG.)	BISHNU PRASAD PRADHAN VS	BALASORE VIGILANCE /14 /2023 SPL.JUDGE (VIG),BALASORE(Baleshwar) GR/0000008/2023
15	BLAPL/0006940/2023	DIPAK DAS VS STATE OF ODISHA	SHAKTIDHAR MISHRA VS	JAGATSINGPUR /129 /2023 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0000313/2023
16	BLAPL/0006941/2023	RAJA @ RAJARAM MALLICK VS STATE OF ODISHA	GAUTAM TRIPATHY VS	BINIKA /236 /2021 A.D.J.,SONEPUR(Sonepur) SC/0000031/2022
17	BLAPL/0006942/2023	OM PRAKASH RANA VS STATE OF ODISHA	SATYABRATA PANDA VS	GHANTAPADA /44 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE,KANTAMAL(Baudh) Spl/0000145/2023
18	BLAPL/0006943/2023	GANESH DASH@LIPU VS STATE OF ODISHA	SUMIT SEKHAR PATTANAIK VS	ASKA /908 /2022 A.D.J.,ASKA(Ganjam) ST/0000015/2023
19	BLAPL/0006944/2023	KARAN NETAM VS STATE OF ODISHA	ABHISHEK DASH VS	KUNDEI /5 /2023 N.G.N. CUM J.M.F.C.,RAIGHAR(Nabarangapur) GR/0000013/2023
20	BLAPL/0006945/2023	SAMSON EMEKE ELIKA VS STATE OF ODISHA	PRATIK NAYAK VS	CYBER CRIME AND E.O, BALASORE /4 /2022 S.D.J.M.,BALASORE(Baleshwar) CT/0000324/2022
21	BLAPL/0006946/2023	ANIL MAHATO VS STATE OF ODISHA	BRUNDBAN ROUT VS	BARGAON /40 /2021 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000133/2021
22	BLAPL/0006947/2023	GOPAL MALLIK VS STATE OF ODISHA	MANAS RANJAN BADAJENA VS	BOUDH /117 /2023 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000078/2023
23	BLAPL/0006948/2023	DURYODHAN NAIK	ABHISHEK DASH	MOTANGA /265 /2020

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		VS	VS	A.D.J.,DHENKANAL(Dhenkanal)
24	BLAPL/0006949/2023	STATE OF ODISHA SAGARIKA SABAT	BHABANI SANKAR DAS	CT/0000069/2021
		VS	VS	BALASORE VIGILANCE /13 /2023
25	BLAPL/0006950/2023	STATE OF ODISHA KALIA @ AKSHAYA KUMAR NATH	KURESH PRASAD DASH	SPLJUDGE (VIG),BALASORE(Baleshwar)
		VS	VS	GR/0000007/2023
26	BLAPL/0006951/2023	STATE OF ODISHA HRIDAYA BAPARI	AMLAN SHAKTI PAUL	BHARATPUR PS /200 /2023
		VS	VS	DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha)
27	BLAPL/0006952/2023	STATE OF ODISHA SAMEER BISWAL	BIJAYA KUMAR RAGADA	TR/0000262/2023
		VS	VS	/ /0
28	BLAPL/0006953/2023	STATE OF ODISHA PITAMBAR KISHAN	PRADIP MOHANTY	()
		VS	VS	//
29	BLAPL/0006954/2023	STATE OF ODISHA SAGAR SANTOSH SONUNE	SARBESWAR SAHOO	DHANUPALI /126 /2023
		VS	VS	()
30	BLAPL/0006955/2023	STATE OF ODISHA RAHUL	VEER PRATAP SINGH	//
		VS	VS	/ /0
31	BLAPL/0006956/2023	STATE OF ODISHA OKILA @ ANIL SAMAL	SANDIPANI NAYAK	()
		VS	VS	//
32	BLAPL/0006957/2023	STATE OF ODISHA A SRINU	JAYADEBA BEHERA	CHOUWAR /405 /2020
		VS	VS	()
33	BLAPL/0006958/2023	STATE OF ODISHA MUKUNDA YADAV	ANIRUDHA DAS	//
		VS	VS	/ /0
34	BLAPL/0006959/2023	STATE OF ODISHA DEBASIS DAS	SANJIB KUMAR BHANJADEO	()
		VS	VS	//
				/ /0
				()

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35	BLAPL/0006960/2023	STATE OF ODISHA BAPI @ MAHENDRA BEHERA VS	BIJAYA KUMAR RAGADA VS	// SPL.TASK FORCE /2 /2022 ()
36	BLAPL/0006961/2023	STATE OF ODISHA DEEPAK BEHERA VS	BIKRAM KESHARI BAL VS	// NISCHINTAKOILI /67 /2023 ()
37	BLAPL/0006962/2023	STATE OF ODISHA SONA @ SANATAN GAGARAI VS	BHARAT BHUSAN ROUSTRAY VS	// PALLAHARA /122 /2023 ()
38	BLAPL/0006963/2023	STATE OF ODISHA GURU CHARAN GAGARAI VS	BHARAT BHUSAN ROUSTRAY VS	// PALLAHARA /122 /2023 ()
39	BLAPL/0006964/2023	STATE OF ODISHA ARATI @ PADMINI SAHOO VS	CHIRANJIB ROUT VS	// BIKRAMPUR FCI /94 /2023 ()
40	BLAPL/0006965/2023	STATE OF ODISHA LIPUN NAIK VS	CHIRANJIB ROUT VS	// PALLAHARA /131 /2023 ()
41	BLAPL/0006966/2023	STATE OF ODISHA DUSHASAN NAYAK VS	RAGHUNATH DAS MOHAPATRA VS	// / /0 ()
42	BLAPL/0006967/2023	STATE OF ODISHA GOPI @ GOPAL DALEI VS	HIMANSHU SEKHAR MISHRA VS	// NIMAPADA /2 /2023 ()
43	BLAPL/0006968/2023	STATE OF ODISHA TIKINA @ NIROD KUMAR SWAIN VS	BISWARANJAN SWAIN VS	// LAXMISAGAR P.S. /126 /2023 ()
44	BLAPL/0006969/2023	STATE OF ODISHA SAMEER BISWAL VS	BIJAYA KUMAR RAGADA VS	// DHANUPALI /128 /2023 ()
45	BLAPL/0006970/2023	STATE OF ODISHA RANKA @ PETTU @ SURAJ MALLIK VS	DALIRANI BEHURAY VS	// SORO /35 /2023 ()
		STATE OF ODISHA		//

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46	BLAPL/0006971/2023	SURAJMAL AMBEDKAR VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	BHAWANIPATNA SADAR /405 /2021 () //
47	BLAPL/0006972/2023	PRATAP NAG VS STATE OF ODISHA	BHARATI DASH VS	THELKOLOI PS /160 /2017 () //
48	BLAPL/0006973/2023	RAHUL DAS PANIKA VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BRAJARAJNAGAR /416 /2020 () //
49	BLAPL/0006974/2023	MUKTESWAR RANA @ MUKTE VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	PADAMPUR /79 /2023 () //
50	BLAPL/0006975/2023	BUDHIA @ AKASH SWAIN VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	BIDANASI /208 /2022 () //
51	BLAPL/0006976/2023	SAROJ KUMAR GIRI @ GOPAL VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALIAPAL /138 /2023 () //
52	BLAPL/0006977/2023	SULEMAN SAHA VS STATE OF ODISHA	SADAYA LAXMI PATNAIK VS	NIRAKARPUR /197 /2022 () //
53	BLAPL/0006978/2023	SIBA PRASAD BISOI @ RABI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NAYAPALLI P.S. /123 /2023 () //
54	BLAPL/0006979/2023	SADAM @ SUDAM HUSSAIN VS STATE OF ODISHA	SUSIL KUMAR PATNAIK VS	TELKOI /66 /2023 () //
55	BLAPL/0006980/2023	BIRUPAKSHYA SAHU VS STATE OF ODISHA	PRAHALLADA SAHU VS	PHULBANI SADAR /56 /2023 () //
56	BLAPL/0006981/2023	SHYAMA @ SHAYAMGHANA NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	/ /0 () //
57	BLAPL/0006982/2023	BHABANI SANKAR PANIGRAI	SEPHALEE DAS	KOMNA PS /136 /2022

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0006983/2023	PUSPENDRA SINGH	MANOJ KUMAR PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0006984/2023	SAMEER PUJHARI	MANOJ KUMAR PANDA	KOKSARA /121 /2023
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0006985/2023	DIBYAJYOTI RANASINGH	SANGRAM KUMAR DAS	CHAKAPADA PS /60 /2023
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0006986/2023	NAKULA MUNDA	RATNAKAR SAHOO	THAKURMUNDA /137 /2022
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0006987/2023	DIBYA LOCHAN BEHERA	GOURI MOHAN RATH	JAGANNATHA PRASAD /61 /2015
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0006988/2023	AVIJIT ROY	SHUBHENDU KUMAR PARIDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0006989/2023	NIRANJAN SAHU	SULOCHANA PATRO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0006990/2023	SHANKAR RAHANA	BIDYADHAR PANDA	KISINDA /17 /2013
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0006991/2023	PINTU NAIK @ KANHU NAIK	SULOCHANA PATRO	BHANJANAGAR /164 /2013
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0006992/2023	GULUTAN MALLICK	PRADEEP KUMAR KUNDU	/ /0
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0006993/2023	SAMIR MALICK	SULOCHANA PATRO	BHANJANAGAR /535 /2020
		VS	VS	()

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69	BLAPL/0006994/2023	STATE OF ODISHA MOHAN HARIJAN VS	JNYANANANDA PANDA VS	// BISWANATHPUR /40 /2023 ()
70	BLAPL/0006995/2023	STATE OF ODISHA BALUNKI @ BALUNKESWAR MALLICK VS	SURENDRA KUMAR BISWAL VS	// PHIRINGIA /49 /2023 ()
71	BLAPL/0006996/2023	STATE OF ODISHA SANTOSH @ PRAKASH PAIKARAY VS	BISWARANJAN MAHARATHA VS	// BRAHMAGIRI /59 /2023 ()
72	BLAPL/0006997/2023	STATE OF ODISHA AMIT PALIT VS	AMLAN SHAKTI PAUL VS	// / /0 ()
73	BLAPL/0006998/2023	STATE OF ODISHA SAROJ KUMAR GHADAI VS	SAURAV TIBREWAL VS	// SAMBALPUR TOWN /127 /2023 ()
74	BLAPL/0006999/2023	STATE OF ODISHA DEEPAK DAS VS	SAURAV TIBREWAL VS	// KHETRARAJPUR /108 /2023 ()
75	CMAPL/0000440/2023	STATE OF ODISHA JANAKI DALAI VS	ADV. VS	// // ()
76	CMP/0000699/2023	KARTIKESWAR DALAI PURNACHANDRA MOHAPATRA VS	RANJIT MOHANTY VS	// // ()
77	CMP/0000700/2023	RAMAKANTA SADANGI MD.IFTAR KHAN VS	J.K.MISHRA (2) VS	// // ()
78	CONTC/0004040/2023	DURMATUN @ TURMATUN @ HARMATUN @ NISHA BIBI DILIP KUMAR PADHI VS	ADV. VS	// // ()
79	CONTC/0004041/2023	G. MATHI VATHANAN, IAS DR. NALINI SADANGI VS	ADV. VS	// // ()
		ARVIND AGARWAL, I.A.S.		//

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80	CONTC/0004042/2023	LAXMIDHAR SAHOO VS SHALINI PANDIT, PRINCIPAL SECY. TO GOVT., H AND FW DEPT., BBSR	M/S.BIREN SANKAR TRIPATHY VS	// 0
81	CONTC/0004043/2023	SHASHIKANTA KHANDEI VS T.K.MANDAL, PRINCIPAL CHIEF PERSONAL, EAST COAST RAILWAYS	adv. VS	// 0
82	CONTC/0004044/2023	SHYAM PRAKASH ROUT VS STATE OF ODISHA	ADV VS	// 0
83	CONTC/0004045/2023	RAMESH CHANDRA BADJENA VS ASWATHY S., I.A.S.	ADV. VS	// 0
84	CONTC/0004046/2023	SARAJUKANT PRADHAN VS ASWATHY S., I.A.S.	ADV. VS	// 0
85	CONTC/0004047/2023	DEEPAK KUMAR PANDA VS DATTATRAYA BHAUSAHEB SHINDE, I.A.S.	ADV VS	// 0
86	CONTC/0004048/2023	NICHOLSON HORO VS SANJAY KUMAR PRAMANIK, O.F.S.	DAYANANDA MOHAPATRA VS	// 0
87	CONTC/0004049/2023	ANANDINI BEHERA VS TRILOKESH BEHERA	KALYAN PATNAIK VS	// 0
88	CONTC/0004050/2023	MALATI BAL VS AMRIT RUTURAJ, IAS	ADV. VS	// 0
89	CONTC/0004051/2023	ANJALI SADANGI VS BINA SENAPATI, D.E.O., GANJAM	LAXMI PRASAD DWIVEDY VS	// 0
90	CONTC/0004052/2023	MANOJ KUMAR MOHAPATRA VS BINITA SENAPATI, D.E.O., GANJAM	LAXMI PRASAD DWIVEDY VS	// 0
91	CONTC/0004053/2023	PRASANNA KUMAR PRADHAN	ADV	//

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		VS	VS	0
92	CONTC/0004054/2023	ASHISH ISHWAR PATIL, I.A.S. CHAKRADHAR PALEI	ADV	//
		VS	VS	0
93	CONTC/0004055/2023	ANU GARG, I.A.S. UGRASEN BARIK	ADV.	//
		VS	VS	0
94	CONTC/0004056/2023	VIR VIKRAM YADAV, IAS PITAMBAR PARIDA	ADV.	//
		VS	VS	0
95	CONTC/0004057/2023	ANU GARG, IAS SURESH CHANDRA DAS	ADV.	//
		VS	VS	0
96	CONTC/0004058/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., REVENUE AND D.M. DEPT. KESHAB CHANDRA DAS	ADV.	//
		VS	VS	0
97	CONTC/0004059/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., REVENUE AND D.M. DEPT., ODISHA, BBSR. SATYAPRIYA SAHOO	ADV	//
		VS	VS	0
98	CONTC/0004060/2023	BHABANI SHANKAR CHAYANI, O.A.S (S) RAKHAL CHANDRA KUNDU	ADV	//
		VS	VS	0
99	CONTC/0004061/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., REVENUE AND DISASTER MANAGEMENT DEPT. SAROJ KUMAR SINGH	ADV.	//
		VS	VS	0
100	CONTC/0004062/2023	ASWATHY S., IAS DILLIP KUMAR PANDA	ADV	//
		VS	VS	0
101	CONTC/0004063/2023	VIR VIKRAM YADAV, I.A.S. CHAKRADHARA NAIK	ADV	//
		VS	VS	0
102	CONTC/0004064/2023	SIDDHARTH SHANKAR SWAIN, COLLECTOR CUM D.M, ANGUL SATYABHAMA SAHOO	ADV.	//
		VS	VS	0

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103	CONTC/0004065/2023	MAGARDHARAJI RAOSO, D.F.O., DEOGARH FOREST DIVN., DEOGARH ULLASH BEHERA VS	ATMAJIT MANMITH DAS VS	// // ()
104	CONTC/0004066/2023	VICE CHANCELLOR, UTKAL UNIVERSITY, VANI VIHAR, BBSR FAKIR CHARAN NAYAK VS	ADV. VS	// // ()
105	CONTC/0004067/2023	SANGRAM KESHARI NAYAK, DIRECTOR, MUNICIPAL ADMINISTRATION CUM SPL. SECY., HOUSING AND URBAN DEV. DE SUMATI DEY VS	ADV VS	// // ()
106	CONTC/0004068/2023	BINOD KUMAR PANDA, BLOCK DEVELOPMENT OFFICER, BALIAPAL, BALASORE DR. SUBHODEEP THAKUR VS	ADV. VS	// // ()
107	CONTC/0004069/2023	SUDHANSHU SEKHAR PANDA, J.S. TO GOVT. HEALTH AND F.W. DEPT., ODISHA, BBSR. SUSANTA KUMAR SAHU VS	SATYA NARAYAN MOHAPATRA VS	// // ()
108	CONTC/0004070/2023	KALYANI SANGHAMISTRA, TAHADILDAR, KUKUDAKHANDI, BERHAMPUR ARUP KUMAR ROUSTRAY VS	ADV. VS	// // ()
109	CONTC/0004071/2023	ASWATHY S., COMMNR. CUM SECY., S AND M, LOKSEVA BHAWAN, BBSR DURGA CHARAN NAYAK VS	PRAFULLA CHANDRA DAS VS	// // ()
110	CONTC/0004072/2023	MANAS RANJAN BHOI, OAS MAHENDRA MOHAPATRA VS	PRAVASHI NAYAK VS	// // ()
111	CONTC/0004073/2023	KISHORE KUMAR JENA, DEPUTY COMMNR., (LAND), BBSR MUNICIPAL CORPORATION, BBSR SAKTIKANTA DAS VS	ADV VS	// // ()
112	CONTC/0004074/2023	PARESH KUMAR NAYAK, OLC (ESTATE), CUTTACK DEVELOPMENT AUTHORITY, CUTTACK BHAGABANA MALLIK VS	ADV. VS	// // ()
113	CONTC/0004075/2023	DHRUBA CHARAN BEHERA SARTHAK KUMAR VS	ADV VS	// // ()
		ROOPA ROSHAN SAHOO, I.A.S.		//

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114	CONTC/0004076/2023	NIRMALA NANDA VS	ADV. VS	// 0
115	CONTC/0004077/2023	ASWATHY S, SECY. TO GOVT., S AND ME DEPT., BBSR DHIRENDRA KUMAR HOTA	ADV. VS	// 0
116	CONTC/0004078/2023	DEORANJAN KUMAR SINGH, IAS SAROJINI PADHI	ADV. VS	// 0
117	CONTC/0004079/2023	NARAHARI SETHI, DIRECTOR, HIGHER EDUCATION DEPT., ODISHA M/S. PARK TRAVELS, BBSR	ADV VS	// 0
118	CONTC/0004080/2023	SUKANTA CHANDRA DAS, DEPUTY DIRECTOR, REVENUE, EMPLOYEES STATE INSURANCE CORPORATION, BBSR PRANATI MOHANTY	ADV. VS	// 0
119	CONTC/0004081/2023	NARAHARI SETHI, DIRECTOR, HIGHER EDUCATION DEPT., ODISHA, BBSR. BANSHIDHAR PARHI	ADV VS	// 0
120	CONTC/0004082/2023	ASWATHY S., I.A.S. MADAN MOHAN MISHRA	ADV. VS	// 0
121	CONTC/0004083/2023	ASWATHY S., I.A.S. PARAMESWAR PANDA	ADV VS	// 0
122	CONTC/0004084/2023	ASWATHY S., I.A.S. MADAN CHANDRA NANDA	ADV. VS	// 0
123	CONTC/0004085/2023	ASWATHY S., IAS SANDHYARANI SINGH	ADV VS	// 0
124	CONTC/0004086/2023	ASWATHY S., I.A.S. KAILASH CHANDRA DHAL	ADV VS	// 0
125	CONTC/0004087/2023	ASWATHY S., I.A.S. PANKAJINI MOHAPATRA	ADV ADV	// 0

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		VS	VS	()
126	CONTC/0004088/2023	ASWATHY S., I.A.S. RAJENDRA KUMAR SUNA	SWADHIN KESHARI RAY	//
		VS	VS	()
127	CONTC/0004089/2023	SHALINI PANDIT, IAS BIJAYA KUMAR BAI	SWADHIN KESARI SINGH	//
		VS	VS	()
128	CONTC/0004090/2023	SHALINI PANDIT, I.A.S. BHASKAR BAGH	SWADHIN KESARI SINGH	//
		VS	VS	()
129	CONTC/0004091/2023	SHALINI PANDIT, I.A.S. SUNIL KUMAR DASH	SWADHIN KESARI SINGH	//
		VS	VS	()
130	CONTC/0004092/2023	SHALINI PANDIT, IAS JYOTI BHUSAN KULDIP	SWADHIN KESARI SINGH	//
		VS	VS	()
131	CRLA/0000669/2023	SHALINI PANDIT, IAS PINTU @ ANIL KUMAR NAYAK	DEEPALI MAHAPATRA	PURUSHOTTAMPUR /652 /2022
		VS	VS	()
132	CRLA/0000670/2023	STATE OF ODISHA SANKAR DAS	SOUBHAGYA KUMAR DASH	//
		VS	VS	()
133	CRLA/0000671/2023	STATE OF ODISHA JAGANNATH SAHU	TIRTH KUMAR SAHU	//
		VS	VS	()
134	CRLA/0000672/2023	STATE OF ODISHA RUNA DAS @ TRIPATHY	AMITAV TRIPATHY	//
		VS	VS	()
135	CRLA/0000673/2023	STATE OF ODISHA ROHIDAS HARIJAN	SUBODH KUMAR MOHANTY	BUGUDA /3 /2011
		VS	VS	()
136	CRLA/0000674/2023	STATE OF ODISHA GHANA NAIK	SWARUP KUMAR PATNAIK	//
		VS	VS	()
				BADAMPAHAD /38 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLA/0000675/2023	STATE OF ODISHA NITYANANDA SAHOO VS	PRASANTA KUMAR SAHOO VS	// ITAMATI /16 /2013 ()
138	CRLA/0000676/2023	STATE OF ODISHA PRASANTA MANDAL VS	PRASANTA KUMAR SAHOO VS	// ITAMATI /16 /2013 ()
139	CRLA/0000677/2023	STATE OF ODISHA TANTA @ NARA TUDU VS	SWARUP KUMAR PATNAIK VS	// JHARPOKHARIA /10 /2019 ()
140	CRLA/0000678/2023	STATE OF ODISHA SIBA KAR VS	PRASANTA KUMAR SAHOO VS	// ITAMATI /16 /2013 ()
141	CRLA/0000679/2023	STATE OF ODISHA HINDU MARNDI VS	SEVATI SOREN VS	// CHANDUA /28 /2019 ()
142	CRLA/0000680/2023	STATE OF ODISHA BILASA SAHU VS	SURYAKANTA DWIBEDI VS	// NARLA /44 /2021 ()
143	CRLA/0000681/2023	STATE OF ODISHA TUTU @ KAILASH BARIK VS	SATYA RANJAN MULIA VS	// BANSADA /68 /2015 ()
144	CRLA/0000682/2023	STATE OF ODISHA DAMODAR DAS VS	ASHIS RANJAN MOHANTY VS	// BHUBANESWAR VIGILANCE /53 /2008 ()
145	CRLLP/0000039/2023	STATE OF ODISHA(VIG.) STATE OF ODISHA VS	SANGRAM DAS, S.C. (VIGILANCE) VS	// KORAPUT VIGILANCE /42 /2015 ()
146	CRLLP/0000040/2023	SUDHANSU KUMAR SENAPATI STATE OF ODISHA VS	SANGRAM DAS, S.C. (VIGILANCE) VS	// KORAPUT VIGILANCE /16 /2020 ()
147	CRLMA/0000212/2023	SUBRAT KUMAR MALIK SUSHANTA KUMAR DASH VS BASUDEV DHAL	ADV VS	// RAJKANIKA /343 /2021 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMA/0000213/2023	SURAJ MAHATO VS STATE OF ODISHA	AMIT PRASAD BOSE VS	//0 () //
149	CRLMA/0000214/2023	ANTARYAMI SENAPATI VS STATE OF ORISSA	ADV. VS	AIR FIELD P.S. /76 /2015 () //
150	CRLMA/0000215/2023	SURYAKANTA SAHOO VS STATE OF ODISHA	ADV. VS	//0 () //
151	CRLMA/0000216/2023	RAJESH KUMAR AGARWALA VS STATE OF ODISHA(VIG.)	JNYANANANDA PANDA VS	//0 () //
152	CRLMA/0000217/2023	RAJU KHAN VS KHUSNARA BEGUM	ADV. VS	//0 () //
153	CRLMA/0000218/2023	LINGA @ LINGARAJ PABAN SINGH VS STATE OF ODISHA	ADV. VS	JATNI P.S. /319 /2014 () //
154	CRLMC/0002724/2023	CHITARANJAN DALEI VS STATE OF ODISHA	SARADA PRASAD DASH VS	//0 () //
155	CRLMC/0002725/2023	ASHOK KUMAR SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BHEDEN /6 /2017 () //
156	CRLMC/0002726/2023	SAROJ KUMAR SAHU VS KISHORE CHANDRA SAHU	JYOTIRMAYA SAHOO VS	//0 () //
157	CRLMC/0002727/2023	SAROJ KUMAR SAHU VS KISHORE CHANDRA SAHU	JYOTIRMAYA SAHOO VS	//0 () //
158	CRLMC/0002728/2023	PADMAJA SINGH VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	//0 () //
159	CRLMC/0002729/2023	BIMALA KUMARI@BIMOLA	S.S.RAY 2	GUNUPUR /84 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLMC/0002730/2023	STATE OF ODISHA BINAND MIRIDIA@BINANDA MIRIDIA	BISHNU PRASAD PRADHAN	// KAPTIPADA /203 /2020
		VS	VS	()
161	CRLMC/0002731/2023	STATE OF ODISHA DHANIA BENIA	TUKUNA KUMAR MISHRA	// BORIGUMMA /96 /2019
		VS	VS	()
162	CRLMC/0002732/2023	STATE OF ODISHA PRADYUMNA KISHORE BISWAL	KABIRAJ PRADHAN	// / /0
		VS	VS	S.D.J.M.,CUTTACK SADAR(Cuttack)
163	CRLMC/0002733/2023	STATE OF ODISHA P GOPAL KRISHNA	SOUMYA RANJAN MOHANTY	ICC/0000942/2018 GOSANINUAGAM /6 /2016
		VS	VS	()
164	CRLMC/0002734/2023	STATE OF ODISHA KADAR KHAN	SK. KALIM UDDIN	// JALESWAR /311 /2022
		VS	VS	()
165	CRLMC/0002735/2023	STATE OF ODISHA GOUTAM MISHRA	BIBHU PRASAD DAS	// / /0
		VS	VS	()
166	CRLMC/0002736/2023	ENFORCEMENT DIRECTORATE, BBSR KISHORE CHANDRA NAYAK	SUDARSAN BEHERA	// NILGIRI /122 /2019
		VS	VS	()
167	CRLMC/0002737/2023	STATE OF ODISHA KISHORE CHANDRA NAYAK	SUDARSAN BEHERA	// NILGIRI /123 /2019
		VS	VS	()
168	CRLMC/0002738/2023	STATE OF ODISHA NEPAL BEHERA	BISWAJIT MOHAPATRA	// DHENKANAL SADAR /210 /2020
		VS	VS	()
169	CRLMC/0002739/2023	STATE OF ODISHA PRANATI DAS	GOPAL KRUSHNA MOHANTY	// ATHAMALLIK /30 /2013
		VS	VS	()
170	CRLMC/0002740/2023	STATE OF ODISHA RAJIV SHARMA	ADWITIYA SATPATHY	// / /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0002741/2023	STATE OF ODISHA JAGADISH SAMAL VS	SAMIR KUMAR MISHRA VS	// /0 ()
172	CRLMP/0001214/2023	ALIVA SAMAL CHANDRAREKHA PATSANI VS	BIBHUTI RANJAN MOHANTY VS	// /0 ()
173	CRLMP/0001215/2023	IIC KHANDAGIRI, POLICE STATION JUI MOHAPATRA VS	SOUMYA MISHRA VS	// /0 ()
174	CRLMP/0001216/2023	STATE OF ODISHA JUNAS LUGUN VS	SIDHARTHA SANKAR RAY VS	// /0 ()
175	CRLMP/0001217/2023	STATE OF ODISHA DHIRENDRA JENA VS	MANAS RANJAN KHATUA VS	// /0 ()
176	CRLMP/0001218/2023	STATE OF ODISHA RASMITA PANDA @ MAHAPATRA VS	PRAVAT KUMAR MOHANTY VS	// /0 ()
177	CRLMP/0001219/2023	STATE OF ODISHA GITARANI JENA VS	PRAVASH CHANDRA JENA VS	// /0 ()
178	CRLMP/0001220/2023	STATE OF ODISHA SHREENARAYAN SAH VS	SIDHARTHA DAS VS	// /0 ()
179	CRLMP/0001221/2023	STATE OF ODISHA SESADEV NAIK VS	PURNA CHANDRA MISHRA VS	// /0 ()
180	CRLMP/0001222/2023	STATE OF ODISHA LALSINGH TAMUDIA VS	BIREN SANKAR TRIPATHY VS	// /0 ()
181	CRLMP/0001223/2023	STATE OF ODISHA ANTARYAMI NAYAK VS STATE OF ODISHA	CHITTA RANJAN DASH VS	// /0 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMP/0001224/2023	NANDINI NAYAK VS STATE OF ODISHA	HEMANTA KUMAR TRIPATHY VS	// () //
183	CRLMP/0001225/2023	PANCHANAN BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// () //
184	CRLMP/0001226/2023	TRILOCHAN PATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// () //
185	CRLMP/0001227/2023	SIBAJI PARIDA VS STATE OF ODISHA	PRAKASH KUMAR DALAI VS	// () //
186	CRLMP/0001228/2023	MAMATA BISWAL VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// () //
187	CRLMP/0001229/2023	R.RUPABATI @ R.RUPAVATI VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// () //
188	CRLREV/0000329/2023	PRASANT KUMAR BHUYAN @ PRASANT BHUYAN @ KHANDI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /160 /2009 () //
189	CRLREV/0000330/2023	PRASANT KUMAR BHUYAN @ KHANDI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /160 /2009 () //
190	CRLREV/0000331/2023	STATE OF ODISHA VS JEWEL @ SABIR @ SANJAY KUMAR DAS	JANMEJAYA KATİKIA, A.G.A. VS	KUMBHARAPARA /59 /2023 () //
191	CRLREV/0000332/2023	SUSHIL SUNA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	// () //
192	CRLREV/0000333/2023	BALANGA BIJAYA KUMAR PATRO VS STATE OF ODISHA	SULOCHANA PATRO VS	ADVA /89 /2022 () //
193	MACA/0000614/2023	PURNA CHANDRA DASH	PRADEEP KUMAR MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		CHIRANJIBI SAHOO		//
194	MACA/0000615/2023	BAMADEV SAHOO	DEBASISH PATNAIK	//
		VS	VS	0
		MANAGER OSL LOGISTICS, WEST BENGAL		//
195	MACA/0000616/2023	BHANUPRIYA PRADHAN	DEBASISH PATNAIK	//
		VS	VS	0
		SUNIL KUMAR JENA		//
196	MACA/0000617/2023	MANAGER CLAIM, TATA AIG INSURANCE COMPANY	ADAM ALI KHAN	//
		VS	VS	0
		TRINATH DAS		//
197	MACA/0000618/2023	MAGMA HDI GENERAL INSURANCE CO. LTD., BBSR	ADAM ALI KHAN	//
		VS	VS	0
		SK. MUSTAKIM		//
198	MACA/0000619/2023	THE TATA AIG INSURANCE CO. LTD.	ADAM ALI KHAN	//
		VS	VS	0
		DHANANJAYA MEHER		//
199	MATA/0000195/2023	NEHA GARCHA	MOHAMMED MUSIAQ ANSARI	//
		VS	VS	0
		SUKHWINDER SINGH GARCHA		//
200	MATA/0000196/2023	MANORAMA PATI	BAMADEV BARAL	//
		VS	VS	0
		SUVENDU KAR		//
201	MATA/0000197/2023	SUKAMANI SAMANI	JYOTI PRAKASH SAMAL	//
		VS	VS	0
		BHARAT KUMAR SAMANI		//
202	MATA/0000198/2023	DEEPAK KUMAR MISHRA	AVIJIT MISHRA	//
		VS	VS	0
		SMRUTISNATA SATPATHY		//
203	MATA/0000199/2023	ALOK KUMAR MOHANTY	BIBHU PRASAD DAS	//
		VS	VS	0
		AMITA DAS		//
204	MATA/0000200/2023	ALOK KUMAR MOHANTY	BIBHU PRASAD DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	MATA/0000201/2023	AMITA DAS SWAGATIKA KANAR VS	SUJATA JENA VS	// // 0
206	RPFAM/0000195/2023	MANAS RANJAN PATRA JAYEEBATI LUHA VS	BIBHUTI BHUSAN MISHRA VS	// // 0
207	RPFAM/0000196/2023	GUPTESWAR KUMBHAR SAROJ KUMAR NAYAK VS	PRAFULLA KUMAR KAR VS	// // 0
208	RSA/0000254/2023	BIJAYALAXMI RANA BANCHHANIDHI PANDA VS	SOUGAT DASH VS	// // 0
209	RSA/0000255/2023	ASHOK KUMAR MISHRA PADMABATI DAGARA VS	BIBEKANANDA BHUYAN VS	// // 0
210	RSA/0000256/2023	STATE OF ODISHA BASANTA MANJARI DEVI VS	BIBEKANANDA BHUYAN VS	// // 0
211	RSA/0000257/2023	SANTOSHBALA SABLOK PRATIVA PATTNAIK VS	BIBEKANANDA BHUYAN VS	// // 0
212	RSA/0000258/2023	SIRAJ AHMED PRATIVA PATTNAIK VS	BIBEKANANDA BHUYAN VS	// // 0
213	WA/0001353/2023	SIRAJ AHMED STATE OF ODISHA VS	PURNA CHANDRA DAS, A.S.C. VS	// // 0
214	WA/0001354/2023	HADIBANDHU BISWAL STATE OF ODISHA VS	MANOJA KUMAR KHUNTIA,A.G.A VS	// // 0
215	WA/0001355/2023	GOURAHARI SAHU STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // 0
		HARIHAR JENA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WA/0001356/2023	STATE OF ODISHA VS RAMESH CHANDRA PRADHAN	SHAKTI PRASAD PANDA,A.G.A VS	// 0 //
217	WA/0001357/2023	STATE OF ODISHA VS DHARANIDHAR PATRA	SHAKTI PRASAD PANDA,A.G.A VS	// 0 //
218	WA/0001358/2023	STATE OF ODISHA VS ANIL KUMAR PANDA	SHAKTI PRASAD PANDA,A.G.A VS	// 0 //
219	WA/0001359/2023	STATE OF ODISHA VS BOITI DEI	SHAKTI PRASAD PANDA, A.G.A. VS	// 0 //
220	WA/0001360/2023	STATE OF ODISHA VS SANJAYA KUMAR MOHAPATRA	SHAKTI PRASAD PANDA, A.G.A. VS	// 0 //
221	WA/0001361/2023	STATE OF ODISHA VS BIRAJINI PATNAIK	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
222	WA/0001362/2023	TALARIBANDH VILLAGE COMMITTEE, NAYAGARHDIGAMBARA MISHRA VS STATE OF ODISHA	VS	// 0 //
223	WA/0001363/2023	STATE OF ODISHA VS PRADEEP KUMAR RATH	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
224	WA/0001364/2023	STATE OF ODISHA VS KANAKA PRADHAN	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
225	WA/0001365/2023	ARUN KUMAR BHADRA VS STATE OF ODISHA	APARESH BHOI VS	// 0 //
226	WA/0001366/2023	STATE OF ODISHA VS MINATI TRIPATHY	KARUNAKAR DAS,A.S.C VS	// 0 //
227	WA/0001367/2023	STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WA/0001368/2023	PARTHA SARATHI JENA DR. PRATAP KUMAR JENA	SABYASACHI PANDA	//
		VS	VS	0
229	WA/0001369/2023	ODISHA STATE CONSUMERS DISPUTES REDRESSAL COMMISSION, CUTTACK STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
230	WP(C)/0019605/2023	INDIRA DALAI NARAYAN SAHOO	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
231	WP(C)/0019606/2023	STATE OF ODISHA SANJAY KUMAR DAS	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
232	WP(C)/0019607/2023	STATE OF ODISHA SHIBARAM MAJHI	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
233	WP(C)/0019608/2023	STATE OF ODISHA BIJULI SUNA	JUGALA KISHORE PANDA	//
		VS	VS	0
234	WP(C)/0019609/2023	STATE OF ODISHA PRASANTA KUMAR BEHERA	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
235	WP(C)/0019610/2023	STATE OF ODISHA BHOLANATH BEHERA	KISHORE CHANDRA RAJGURU MOHAPATRA	//
		VS	VS	0
236	WP(C)/0019611/2023	STATE OF ODISHA BHRAMARBAR OJHA	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
237	WP(C)/0019612/2023	CHAIRMAN,ODISHA CIVIL SUPPLIES CO-OPERATIN LTD JHADU SAHU	SATRUGHNA DASH (A)	//
		VS	VS	0
238	WP(C)/0019613/2023	STATE OF ODISHA ALL ODISHA GEO TAG KARMACHARI MAHASANGH	PRADEEP KUMAR DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0019614/2023	STATE OF ODISHA GANGADHAR DAS VS	PRASANTA KUMAR NANDA VS	// // ()
240	WP(C)/0019615/2023	STATE OF ODISHA DILLIP KUMAR MAHANTA VS	PRASANTA KUMAR JENA VS	// // ()
241	WP(C)/0019616/2023	STATE OF ODISHA AMULYA KUMAR SENAPATI VS	SACHIDANANDA SAHOO VS	// // ()
242	WP(C)/0019617/2023	STATE OF ODISHA SUJIT KUMAR MAHANTA VS	PRASANTA KUMAR JENA VS	// // ()
243	WP(C)/0019618/2023	STATE OF ODISHA BHAGIRATHI MAHANTA VS	PRASANTA KUMAR JENA VS	// // ()
244	WP(C)/0019619/2023	STATE OF ODISHA TAPAN KUMAR MAHANTA VS	PRASANTA KUMAR JENA VS	// // ()
245	WP(C)/0019620/2023	STATE OF ODISHA LATANJALI TARAI VS	SATYA RANJAN PATI VS	// // ()
246	WP(C)/0019621/2023	STATE OF ODISHA DEBENDRA KUMAR MALLICK VS	RABI NARAYAN BEHERA VS	// // ()
247	WP(C)/0019622/2023	CHAIRMAN CUM MD, UCO BANK, KOLKATA PIJUS BARAL VS	GOPINATH MISHRA VS	// // ()
248	WP(C)/0019623/2023	TAHASILDAR, MALKANGIRI HARI SANKAR MAHANTA VS	PRASANTA KUMAR JENA VS	// // ()
249	WP(C)/0019624/2023	STATE OF ODISHA BALARAM MAHANTA VS	PRASANTA KUMAR JENA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0019625/2023	JUDHISTIRA MAHANTA VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //
251	WP(C)/0019626/2023	BASANTA MAHANTA VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //
252	WP(C)/0019627/2023	GOURA CHANDRA MAHANTA VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //
253	WP(C)/0019628/2023	SUDAM SETH VS STATE OF ODISHA	AMITABH PRADHAN VS	// 0 //
254	WP(C)/0019629/2023	NIRMAL ADHIKARI VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	// 0 //
255	WP(C)/0019630/2023	SUSHEN CHANDRA BARAL VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	// 0 //
256	WP(C)/0019631/2023	ARUN KUMAR SETHI VS CHAIRMAN CUM MD, OPTCL, KHURDA	JITENDRA KUMAR DIGAL VS	// 0 //
257	WP(C)/0019632/2023	KAMAL LOCHAN BEHERA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
258	WP(C)/0019633/2023	GUPTESWAR BHOI VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
259	WP(C)/0019634/2023	SIBA PRASAD SINGH VS STATE OF ODISHA	MAHITOSH SINHA VS	// 0 //
260	WP(C)/0019635/2023	SARADA PRASANNA SAHOO VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
261	WP(C)/0019636/2023	RAMESH PRADHAN	JIBARDHAN MENDALI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0019637/2023	STATE OF ODISHA AMITA MALLIK	RASHMI KANTA ACHARYA	//
		VS	VS	0
263	WP(C)/0019638/2023	UNION OF INDIA PRASANNA KUMAR SAHOO	TAPAN KUMAR BISWAL	//
		VS	VS	0
264	WP(C)/0019639/2023	STATE OF ODISHA ILARANI MOHANTY	TAPAN KUMAR BISWAL	//
		VS	VS	0
265	WP(C)/0019640/2023	STATE OF ORISSA SANGITA MOHANTY	TAPAN KUMAR BISWAL	//
		VS	VS	0
266	WP(C)/0019641/2023	STATE OF ORISSA RAJNIKANT GWAL	PABITRA KUMAR NAYAK	//
		VS	VS	0
267	WP(C)/0019642/2023	MONALI MOHAPATRA NARAYAN MAHALI	SIDHARTHA MISHRA	//
		VS	VS	0
268	WP(C)/0019643/2023	STATE OF ODISHA SABITA PANDA	BRAJA MOHAN SARANGI	//
		VS	VS	0
269	WP(C)/0019644/2023	R.T.O.,TALCHER SUNITA ROUT	BRAJA MOHAN SARANGI	//
		VS	VS	0
270	WP(C)/0019645/2023	R.T.O.,DHENKANAL RADHARANI GHOSH	BRAJA MOHAN SARANGI	//
		VS	VS	0
271	WP(C)/0019646/2023	R.T.O.,MAYURBHANJ BISWAJIT RATH	BRAJA MOHAN SARANGI	//
		VS	VS	0
272	WP(C)/0019647/2023	STATE OF ODISHA RAJESH KUMAR PAL	SWASTIK MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0019648/2023	STATE OF ODISHA MANOJ KUMAR DAS VS	BRAJA MOHAN SARANGI VS	// // ()
274	WP(C)/0019649/2023	STATE OF ODISHA SURESH BEHERA VS	BRAJA MOHAN SARANGI VS	// // ()
275	WP(C)/0019650/2023	STATE OF ODISHA SAPAN KUMAR SAMANT VS	PRATIK DASH VS	// // ()
276	WP(C)/0019651/2023	CHIEF MANAGER, BANK OF BARODA, CUTTACK MOHAN KUMAR NAYAK VS	BRAJA MOHAN SARANGI VS	// // ()
277	WP(C)/0019652/2023	REGIONAL MANAGER, RBI, ANGUL NIMAI CHARAN SAHU VS	DEVRAJ SAHU VS	// // ()
278	WP(C)/0019653/2023	STATE OF ODISHA RAMESH GOUDA VS	AKSHAYA KUMAR PANDEY VS	// // ()
279	WP(C)/0019654/2023	STATE OF ODISHA SIMANCHALA MAHARANA VS	AKSHAYA KUMAR PANDEY VS	// // ()
280	WP(C)/0019655/2023	STATE OF ODISHA SANTOSH KHORA VS	NIHAL RATH VS	// // ()
281	WP(C)/0019656/2023	STATE OF ODISHA AMIT PANIGRAHY VS	NIHAL RATH VS	// // ()
282	WP(C)/0019657/2023	STATE OF ODISHA ASHIS KUMAR SAHANI VS	NIHAL RATH VS	// // ()
283	WP(C)/0019658/2023	STATE OF ODISHA KUNA MOHARANA VS	ALOK KUMAR PANDA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :23/06/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0019659/2023	URMILA PARIDA VS STATE OF ODISHA	DHARMENDRA SETHY VS	// 0 //
285	WP(C)/0019660/2023	KUMUDINI SAMANTRAY VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
286	WP(C)/0019661/2023	KUMUDINI SAMANTRAY VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
287	WP(C)/0019662/2023	SARAT KUMAR SINGH VS STATE OF ODISHA	PAMI RATH VS	// 0 //
288	WP(C)/0019663/2023	BIJAYA KUMAR HOTA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
289	WP(C)/0019664/2023	BALUNKESWOR PRADHAN VS STATE OF ODISHA	JAYANANDA JENA VS	// 0 //
290	WP(C)/0019665/2023	ANIRUDHA NAYAK VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
291	WP(C)/0019666/2023	HALADHARA SAHOO VS STATE OF ODISHA	BIBEKANANDA MOHAPATRA VS	// 0 //
292	WP(C)/0019667/2023	A.CHANDRA RAO VS COLLECTOR, JHARSUGUDA	SAMBHU CHARAN NATH SHARMA VS	// 0 //
293	WP(C)/0019668/2023	SURENDRA KUMAR BEHERA VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //
294	WP(C)/0019669/2023	PREMALATA NAYAK VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
295	WP(C)/0019670/2023	SUDHANSU SEKHAR PADHY	DEBASIS MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0019671/2023	LOCAL REGIONAL OFFICE, UNION BANK OF INDIA, BERHAMPUR CHANCHALA RAJAM	P. V. BALAKRISHNA	//
		VS	VS	0
297	WP(C)/0019672/2023	RAJAM DEENABANDHU STATE BANK OF INDIA, BBSR	MAMATA TRIPATHY	//
		VS	VS	0
298	WP(C)/0019673/2023	STATE OF ODISHA DAMODAR BEHERA	LAXMI PRASAD DWIVEDY	//
		VS	VS	0
299	WP(C)/0019674/2023	STATE OF ODISHA ROJALIN OJHA	UMAKANTA MISHRA	//
		VS	VS	0
300	WP(C)/0019675/2023	STATE OF ODISHA SANTOSH KUMAR BEHERA	DINESH KUMAR PANDA	//
		VS	VS	0
301	WP(C)/0019676/2023	STATE OF ODISHA MADAN MOHAN PATRA	SATYAJIT BEHERA	//
		VS	VS	0
302	WP(C)/0019677/2023	STATE OF ODISHA KABITA DASH	DEEPAK KUMAR MOHAPATRA	//
		VS	VS	0
303	WP(C)/0019678/2023	STATE OF ODISHA SAROJ KUMAR MOHANTY	RAMA CHANDRA JENA	//
		VS	VS	0
304	WP(C)/0019679/2023	STATE OF ODISHA PUSPALATA SWAIN	RAMA CHANDRA JENA	//
		VS	VS	0
305	WP(C)/0019680/2023	STATE OF ODISHA GAJENDRA NATH DEY	RAMA CHANDRA JENA	//
		VS	VS	0
306	WP(C)/0019681/2023	STATE OF ODISHA PRAFULLA KUMAR PRADHAN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0019682/2023	STATE OF ODISHA PRAMOD KUMAR ROUT VS	ANJAN KUMAR BISWAL VS	// // ()
308	WP(C)/0019683/2023	STATE OF ODISHA PARIKSHITA PRADHAN VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
309	WP(C)/0019684/2023	STATE OF ODISHA MUKUNDA CHARAN NAYAK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
310	WP(C)/0019685/2023	STATE OF ODISHA SUSANTA KUMAR DWIVEDI VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
311	WP(C)/0019686/2023	STATE OF ODISHA SANJITA PRADHAN VS	JITENDRA KUMAR MISHRA (2) VS	// // ()
312	WP(C)/0019687/2023	STATE OF ODISHA UMA ROUT VS	JITENDRA KUMAR MISHRA (2) VS	// // ()
313	WP(C)/0019688/2023	STATE OF ODISHA RENUKA RAY VS	JITENDRA KUMAR MISHRA (2) VS	// // ()
314	WP(C)/0019689/2023	STATE OF ODISHA HOTEL ORANGE VILLAGE AND RESTURANT IMFL, VS	PRASHANT KUMAR RATH VS	// // ()
315	WP(C)/0019690/2023	STATE OF ODISHA JAGADISH CHANDRA MOHANTA VS	ABHISHEK MOHANTY VS	// // ()
316	WP(C)/0019691/2023	STATE OF ODISHA MADHUSUDAN BEHERA VS	BISWAJIT PASAYAT VS	// // ()
317	WP(C)/0019692/2023	STATE OF ODISHA GANESH PRASAD RATH VS	BIGHNARAJ RATH VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :23/06/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0019693/2023	BISHNUSEN KISAN VS THE COMMNR. OF C.T. AND G.S.T., ODISHA	ASIT KUMAR DASH VS	// 0 //
319	WP(C)/0019694/2023	JAGADISH MAHANTA VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
320	WP(C)/0019695/2023	ANNAPURNA BEHERA VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
321	WP(C)/0019696/2023	NAHARANA PACS, JAGATSINGHPUR VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// 0 //
322	WP(C)/0019697/2023	RITANJALI JENA VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// 0 //
323	WP(C)/0019698/2023	ANWARI BIBI VS UNION OF INDIA	BITAS KUMAR SWAIN VS	// 0 //
324	WP(C)/0019699/2023	RAKESH KUMAR SAHOO VS FAKIR MOHAN UNIVERISTY, BALASORE	SADASIVA PATRA (1) VS	// 0 //
325	WP(C)/0019700/2023	PRADIP KUMAR MEHER VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
326	WP(C)/0019701/2023	KAMALI NAYAK VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
327	WP(C)/0019702/2023	INST. OF PROFESSIONAL STUDIES, MAYURBHANJ VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
328	WP(C)/0019703/2023	BHAGABAN TARAI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
329	WP(C)/0019704/2023	MUNDARI SAMAJ SANWAR JAMDA, BARIPADA	ARJUNA CHARANA BEHERA	//

ORISSA HIGH COURT

FILING REPORT AS ON :23/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0019705/2023	ASHUTOSH PADHI	SUPRATIK ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0019706/2023	HEM SAGAR	SURYAKANTA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0019707/2023	JAGABANDHU PARIDA	HRUDANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0019708/2023	MADHULATA DASH	SUPRATIK ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0019709/2023	PUSPANJALI PRADHAN	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0019710/2023	BHAKTITA TRIPATHY	SUPRATIK ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0019711/2023	LAXMIPRIYA RAUTRAY	BIDYADHAR MANSING	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0019712/2023	SASMITA DIXIT	SUPRATIK ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0019713/2023	PRITIREKHA PARIDA	ADHIKAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0019714/2023	MANABHANJAN MAHALI	KSHIROD KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0019715/2023	RASMIREKHA DALAI	ADHIKAR BEHERA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0019716/2023	STATE OF ODISHA JAYANTA MUKHI VS	RASHMI RANJAN DAS VS	// // ()
342	WP(C)/0019717/2023	PRINCIPAL SECY. TO GOVT.,HOME DEPT.,GOVT. OF ODISHA GOURANG MUNI VS	NIRANJAN LENKA VS	// // ()
343	WP(C)/0019718/2023	NATIONAL ALUMINIUM COMPANY LTD., KORAPUT PARTHASARATHI SAHOO VS	SANJAY KUMAR DAS 2 VS	// // ()
344	WP(C)/0019719/2023	STATE OF ODISHA SHAIKH MAQUSUDE VS	SATYABRATA MOHANTY VS	// // ()
345	WP(C)/0019720/2023	GOVT. OF ODISHA MURARI PRASAD SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // ()
346	WP(C)/0019721/2023	STATE OF ODISHA KAILASH CHANDRA SWAIN VS	DILLIP KUMAR MOHAPATRA VS	// // ()
347	WP(C)/0019722/2023	STATE OF ODISHA RAJENDRA PRASAD DAS VS	KABIR KUMAR JENA VS	// // ()
348	WP(C)/0019723/2023	TAHASILDAR, SADAR CUTTACK ANUPAMA UDGATA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
349	WP(C)/0019724/2023	STATE OF ODISHA RASHMI DHARA SAHU VS	DILLIP KUMAR MOHAPATRA VS	// // ()
350	WP(C)/0019725/2023	STATE OF ODISHA PRABHAS @ PRAVAS RANJAN SAHU VS	BIGYAN KUMAR SHARMA VS	// // ()
351	WP(C)/0019726/2023	SASMITA SAHU SABITA PATTNAIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0019727/2023	CHARULATA DAS VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
353	WP(C)/0019728/2023	NAMITA JENA @ KOUSHALYA JENA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
354	WP(C)/0019729/2023	KISHORE KUMAR JENA @ KISHORE MOHAN JENA VS STATE OF ODISHA	SAILESH DAS VS	// 0 //
355	WP(C)/0019730/2023	KRUSHNA HARIJAN VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	// 0 //
356	WP(C)/0019731/2023	KSHETRA MOHAN BEHERA VS STATE OF ODISHA	DR. JANMEJAYA RAY VS	// 0 //
357	WP(C)/0019732/2023	BIBHUTI BHUSAN MOHAPATRA VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	// 0 //
358	WP(C)/0019733/2023	KISHORE CHANDRA SAHU VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
359	WP(C)/0019734/2023	KISHORE CHANDRA PATEL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
360	WP(C)/0019735/2023	M/S AFFY PARENTERALS, DELHI VS ODISHA STATE MEDICAL CORP. LTD., BBSR	SISIR DAS VS	// 0 //
361	WP(C)/0019736/2023	MANORANJAN BARIK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
362	WP(C)/0019737/2023	BISWANATH PANDA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
363	WP(C)/0019738/2023	UMAKANTA MEHER	BIVUDATTA CHALAN	//

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FILING REPORT AS ON :23/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0019739/2023	AMARNATH SETHI	MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0019740/2023	PUSPALATA PATTNAIK	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0019741/2023	THABIRAM BEHERA	BIVUDATTA CHALAN	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0019742/2023	MEGA BUILDERS AND DEVELOPERS, BBSR	ASHOK KUMAR MOHANTY	//
		VS	VS	0
		COMMNR. OF GST, CX AND CUSTOMS, BBSR		//
368	WP(C)/0019743/2023	PRAFULLA CHANDRA NAYAK	DEBENDRANATH MISRA	//
		VS	VS	0
		UNION OF INDIA		//
369	WP(C)/0019744/2023	BASANTA KUMAR BARIK	DR.JANMEJAYA RAY	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0019745/2023	MAMATA MOHAPATRA	DEBENDRA NATH MISRA	//
		VS	VS	0
		UNION OF INDIA		//
371	WP(C)/0019746/2023	CHAKRADHARA INSTITUTE OF REHABILITATION SCIENCE, BBSR	ANURAG KUMAR	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0019747/2023	KRUSHNA CHANDRA MOHAPATRA	SOUMYA DEV RAY	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0019748/2023	UPENDRA NAIK	ANKITA MUKHERJI	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0019749/2023	ODISHA SCIENCE COLLEGE, CHOUDWAR, CUTTACKA	UROVINDA MOHANTY	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :23/06/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0019750/2023	STATE OF ODISHA DHANANJAY KUMAR VS	SAROJ KUMAR DASH VS	// // 0
376	WP(C)/0019751/2023	STATE OF ODISHA K.RABINDRA KUMAR PATRO VS	SARATHI JYOTI MOHANTY VS	// // 0
377	WP(C)/0019752/2023	STATE OF ODISHA ANJALI PATI VS	DEEPAK KUMAR SAMANTARAY VS	// // 0
378	WP(C)/0019753/2023	STATE OF ODISHA BABY CHOUDHARY VS	SAROJ KUMAR DASH VS	// // 0
379	WP(C)/0019754/2023	STATE OF ODISHA M/S. JASODA ROADLINES, BALASORE VS	AMIT PATNAIK VS	// // 0
380	WP(C)/0019755/2023	STATE OF ODISHA LALAT KISHORE JENA VS	BIBEKANANDA BHUYAN VS	// // 0
381	WP(C)/0019756/2023	STATE OF ODISHA SANDHYARANI MISHRA VS	DEEPAK KUMAR SAMANTARAY VS	// // 0
382	WP(C)/0019757/2023	STATE OF ODISHA RANVEER KUMAR VS	SAROJ KUMAR DASH VS	// // 0
383	WP(C)/0019758/2023	STATE OF ODISHA S.K.D ASSOCIATES, CUTTACK VS	SANTOSH KUMAR MOHANTY VS	// // 0
384	WP(C)/0019759/2023	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD., CUTTACK MINATI DEVI VS	SAROJ KUMAR DASH VS	// // 0
385	WP(C)/0019760/2023	STATE OF ODISHA TRILOCHAN MISHRA VS STATE OF ODISHA	DEEPAK KUMAR SAMANTARAY VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0019761/2023	M/S. SANKAR PRASAD JAIN, BALANGIR VS THE COMMR. OF CT AND GST, CUTTACK	CHITTARANJAN DAS VS	// ()
387	WP(C)/0019762/2023	ARUN KUMAR NAIK VS STATE OF ODISHA	AMITABH PRADHAN VS	// ()
388	WP(C)/0019763/2023	DEBARAJ SETHI VS STATE OF ODISHA	NIRMAL KUMAR DAS VS	// ()
389	WP(C)/0019764/2023	PANCHALI BINDHANI VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// ()
390	WP(C)/0019765/2023	SUSANTA KUMAR SAMANTARAY VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// ()
391	WP(C)/0019766/2023	MADHURI LUHA VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// ()
392	WP(C)/0019767/2023	M/S. TARINI MINERALS, KEONJHAR VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	// ()
393	ABLAPL/0006647/2023	GANESHWAR GIRI VS STATE OF ODISHA	SARADA PRASAD DASH VS	GHAGARBEDA /47 /2023 ()
394	ABLAPL/0006648/2023	SUSHANTA GHADEI VS STATE OF ODISHA	MAHES DAS VS	BASUDEVPUR /337 /2023 ()
395	ABLAPL/0006649/2023	MANAS KHATUA VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /352 /2023 ()
396	ABLAPL/0006650/2023	SANTOSH KUMAR PENTHOI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /182 /2023 ()
397	ABLAPL/0006651/2023	MANJULATA KAR	SOMJEET DAS	CUTTACK VIGILANCE /19 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
398	ABLAPL/0006652/2023	BABUNA KHAN	JYOTIRMAYA SAHOO	BOLAGARH P.S. /146 /2023
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0006653/2023	PREM MOHANTY	JUGALA KISHORE PANDA	BADABAZAR /179 /2023
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0006654/2023	AJU PAGAL	SURESH KUMAR JENA	JAJPUR TOWN /202 /2023
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0006655/2023	SUNDARAMANI BAG	SUSHANTA KUMAR JOSHI	MURIBAHAL /84 /2023
		VS	VS	JMFC, MURIBAHAL(Balangir)
		STATE OF ODISHA		GR/0000078/2023
402	ABLAPL/0006656/2023	PRATIMA BEHERA	BASUDEV PUJARI	JATNI P.S. /124 /2023
		VS	VS	JMFC, JATNI(Khordha)
		STATE OF ODISHA		GR/0000241/2023
403	ABLAPL/0006657/2023	NALINI PRAVA MALIK @ LITU MALIK	PURNA CHANDRA MOHARANA	BHUBAN /168 /2023
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0006658/2023	MAHESWAR MAHARANA	S.S.RAY (2)	/ /0
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0006659/2023	RAHUL RAY	SIDHANT KUMAR JENA	SECTOR-15 /33 /2023
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0006660/2023	PARAMANANDA NAYAK	ASHOK KUMAR BEHERA-3	ITAMATI /306 /2022
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0006661/2023	PRADEEP KUMAR BEHERA	PANCHANAN PANIGRAHI	BHUBAN /232 /2023
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0006662/2023	LALIT SETHI	SUDARSAN PANDA	KABISURYANAGAR /363 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0006663/2023	STATE OF ODISHA RAHUL RAY VS	SIDHANT KUMAR JENA VS	// SECTOR-15 /40 /2023 ()
410	ABLAPL/0006664/2023	STATE OF ODISHA BAPI@SANJAY RAY VS	BISWARANJAN DALAI VS	// TIRTOL /262 /2023 ()
411	ABLAPL/0006665/2023	STATE OF ODISHA NRUSINGHA CHARAN ROUT VS	BISWARANJAN DALAI VS	// BHADRESWAR /67 /2023 ()
412	ABLAPL/0006666/2023	STATE OF ODISHA SUJIT DAS VS	SUMIT SEKHAR PATTANAIAK VS	// BADACHANA /154 /2023 ()
413	ABLAPL/0006667/2023	STATE OF ODISHA JOGESH SWAIN VS	AJIT KUMAR PANDA VS	// BEGUNIA P.S. /180 /2023 ()
414	ABLAPL/0006668/2023	STATE OF ODISHA MUKESH KUMAR SAHOO VS	BISWARANJAN DALAI VS	// CUTTACK SADAR /214 /2021 ()
415	ABLAPL/0006669/2023	STATE OF ODISHA SURESH SHARMA VS	BISWARANJAN MAHARATHA VS	// BASELI SAHI PS /59 /2023 ()
416	ABLAPL/0006670/2023	STATE OF ODISHA RAMA CHANDRA PATRA VS	SATYABRATA SENAPATI VS	// SORO /293 /2023 ()
417	ABLAPL/0006671/2023	STATE OF ODISHA MANAS RANJAN SATAPATHY VS	SUKANTA KUMAR DALAI VS	// AMBADOLA /101 /2021 ()
418	ABLAPL/0006672/2023	STATE OF ODISHA PRAKASH PRADHAN VS	SAMVIT MOHANTY VS	// ERASAMA /253 /2023 ()
419	ABLAPL/0006673/2023	STATE OF ODISHA PARIKHITA PARIDA VS	AMLAN SHAKTI PAUL VS	// / /0 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :23/06/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0006674/2023	CHANDAN NAYAK VS STATE OF ODISHA	KALPANA NAYAK VS	PATTAMUNDAI /359 /2023 () //
421	ABLAPL/0006675/2023	SUSANTA SEKHAR BHOI VS STATE OF ODISHA	SUBHENDU KAR VS	KUMBHARAPARA /99 /2023 () //
422	ABLAPL/0006676/2023	NEPUR PADHAN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SUBALAYA /82 /2023 () //
423	ABLAPL/0006677/2023	SAHADEBA BHANJA VS STATE OF ODISHA	RAMAKANTA PANDA VS	BALIAPAL /154 /2023 () //
424	ABLAPL/0006678/2023	RAHUL RAY VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	SECTOR-15 /43 /2023 () //
425	ABLAPL/0006679/2023	SUKANTA KUMAR JENA VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	CHOUDWAR /286 /2023 () //
426	ABLAPL/0006680/2023	PRAMOD KUMAR BEHERA VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	PARJANG /221 /2023 () //
427	ABLAPL/0006681/2023	BHARATI PATRA VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	MAHILA P.S. BUXIBAZAR /6 /2023 () //
428	ABLAPL/0006682/2023	KUNAL SHIVANI VS STATE OF ODISHA	SUMAN MODI VS	CUTTACK SADAR /351 /2023 () //
429	ABLAPL/0006683/2023	SUJIT KUMAR MOHANTY @ GAJENDRA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	ASTARANGA MARINE PS /14 /2023 () //
430	ABLAPL/0006684/2023	BHARAT SAHOO VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	RAMACHANDI /45 /2023 () //
431	ABLAPL/0006685/2023	GIRISH PATEL	SOURAV TIBREWAL	DHANUPALI /125 /2023

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FILING REPORT AS ON :23/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0006686/2023	STATE OF ODISHA ABHINASH NAIK	PRADEEP KUMAR PANDA	// KANIHA /337 /2022
		VS	VS	()
433	ABLAPL/0006687/2023	STATE OF ODISHA DURGA PRASAD TRIPATHY	M BALAJI RAO	// JEYPORE VIGILANCE /19 /2023
		VS	VS	()
434	ABLAPL/0006688/2023	STATE OF ODISHA LAXMIDHAR PARIDA	JAYADEBA BEHERA	// NUAGAON /76 /2023
		VS	VS	()
435	ABLAPL/0006689/2023	STATE OF ODISHA SARADA PRASAD SAHOO @ MANTU	SATYA SHREE MOHANTY	// PAHALA /167 /2023
		VS	VS	()
436	ABLAPL/0006690/2023	STATE OF ODISHA ATULYA MOHANTY	PRATIK NAYAK	// BENTKAR (42 MOUZA) UPD CUTTACK /206 /2023
		VS	VS	()
437	ABLAPL/0006691/2023	STATE OF ODISHA SUDHIR RANJAN BOHIDAR	SOURAV TIBREWAL	// DHANUPALI /125 /2023
		VS	VS	()
438	ABLAPL/0006692/2023	STATE OF ODISHA SUDHIR RANJAN BOHIDAR	SOURAV TIBREWAL	// DHANUPALI /126 /2023
		VS	VS	()
439	ABLAPL/0006693/2023	STATE OF ODISHA SUDHIR RANJAN BOHIDAR	SOURAV TIBREWAL	// DHANUPALI /128 /2023
		VS	VS	()
440	ABLAPL/0006694/2023	STATE OF ODISHA BANTI BEHERA @ BUNTY BEHERA	SANJIB KUMAR BHANJADEO	// JATNI P.S. /229 /2023
		VS	VS	()
441	ABLAPL/0006695/2023	STATE OF ODISHA DILLIP KUMAR MAHANANDA	DURGESH NARAYAN RATH	// GAISILET /101 /2023
		VS	VS	()
442	ABLAPL/0006696/2023	STATE OF ODISHA SHREEYA DASH	NIRANJAN LENKA	// DARGHA BAZAR /82 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0006697/2023	STATE OF ODISHA SOHANRAJ MOHARANA VS	GOUTAM CHARAN ROUT VS	// MANGALA BAG /174 /2023 ()
444	ABLAPL/0006698/2023	STATE OF ODISHA SABITRI PRADHAN VS	SANJIT MISHRA VS	// BANAPUR P.S. /82 /2022 ()
445	ABLAPL/0006699/2023	STATE OF ODISHA BALARAM DAS @ GAGAN BIHARI DAS VS	ACHYUTANANDA ROUSTRAY VS	// CUTTACK SADAR /237 /2023 ()
446	ABLAPL/0006700/2023	STATE OF ODISHA CHINMAYEE PAHI @ NAYAK VS	KASHINATH PATNAIK VS	// NANDIPADA /136 /2023 ()
447	ABLAPL/0006701/2023	STATE OF ODISHA RINTU @ SUSHANTA PARIDA VS	HIMANSHU SEKHAR MISHRA VS	// CAPITAL P.S. /357 /2023 ()
448	ABLAPL/0006702/2023	STATE OF ODISHA BISHNU PRASAD BARIK VS	RAGHUNATH DAS MOHAPATRA VS	// ASTARANGA /88 /2023 ()
449	ABLAPL/0006703/2023	STATE OF ODISHA DEBASIS PATRA VS	RAKESH KUMAR DAS VS	// BURLA /245 /2023 ()
450	ABLAPL/0006704/2023	STATE OF ODISHA SUBHAM NAHAK VS	SUDARSAN PANDA VS	// HINJILI (ASKA) /436 /2023 ()
451	ABLAPL/0006705/2023	STATE OF ODISHA G.TULASIAMMA @ G.TULASI VS	JYOTIRMAYA SAHOO VS	// MARINE PS AT ARJIPALLI /32 /2023 ()
452	ABLAPL/0006706/2023	STATE OF ODISHA UTTAM KUMAR KHUNTIA VS	BIKASH KUMAR KUND VS	// PATTAMUNDAI RURAL PS /397 /2023 ()
453	ABLAPL/0006707/2023	STATE OF ODISHA SUBHAM NAHAK VS STATE OF ODISHA	SUDARSAN PANDA VS	// HINJILI (ASKA) /435 /2023 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0006708/2023	UTTAM KUMAR KHUNTIA VS STATE OF ODISHA	BIKASH KUMAR KUND VS	PATTAMUNDAI RURAL PS /398 /2023 () //
455	ABLAPL/0006709/2023	REENA BEHERA VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	CUTTACK SADAR /300 /2023 () //
456	ABLAPL/0006710/2023	SWAPNA SAGAR PARIDA VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	CHANDAPUR /11 /2023 () //
457	ABLAPL/0006711/2023	GOPAL DAS @ KRUSHNAPADA DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /56 /2023 () //
458	ABLAPL/0006712/2023	AJIT KUMAR MAHAPATRA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	THELKOLOI PS /133 /2023 () //
459	ABLAPL/0006713/2023	RABINDRA KALTA @RABI VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	MANAMUNDA /147 /2023 () //
460	ABLAPL/0006714/2023	MANAS BHOI VS STATE OF ODISHA	RAMDAS ACHARY VS	AIR FIELD P.S. /136 /2023 () //
461	ABLAPL/0006715/2023	GUNDICHA BEHERA VS STATE OF ODISHA	RAMDAS ACHARY VS	AIR FIELD P.S. /136 /2023 () //
462	ABLAPL/0006716/2023	ANANTA DHALA VS STATE OF ODISHA	BHARATI DASH VS	BRAJARAJNAGAR /115 /2023 () //
463	ABLAPL/0006717/2023	SANJAYA SUTAR VS STATE OF ODISHA	RESHMA BEHERA VS	CHOUDWAR /299 /2023 () //
464	ABLAPL/0006718/2023	DR. SURBHI SONI VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	MADHUPATNA /184 /2023 () //
465	ABLAPL/0006719/2023	DHUSASAN @ DUSHASAN BEHERA	JAYADEBA BEHERA	CHANDABALI /184 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0006720/2023	SUDHAKAR BARAL	SAKTI PRASAD DAS	KHURDA SADAR /97 /2023
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0006721/2023	LINGARAJ PARIDA	JAYADEBA BEHERA	NUAGAON /76 /2023
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0006722/2023	SUDHAKAR BARAL	SAKTI PRASAD DAS	KHURDA SADAR /98 /2023
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0006723/2023	PRASANTA MAHAKUD @ LAKHIA	PRIYA RANJAN SINGH	DHENKANAL TOWN /406 /2023
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0006724/2023	PRASANTA KUMAR BEHERA	GOREKHANATH DAS	INFOVALLY UPD BHUBANESWAR /153 /2023
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0006725/2023	ASWINI @ ASHWIN MAJHI	MANAS KUMAR CHAND	KALAMPUR /52 /2023
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0006726/2023	ANAND KUMAR SWAIN	JYOTIRMAYA SAHOO	RAMBHA (CHATRAPUR) /151 /2023
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0006727/2023	BIBHISANA MALIK	KOUSIK ANANDA GURU	BOUDH /221 /2023
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0006728/2023	DHINI KALSE @ DHINI NAG	CHANDAN SAMANTARAY	BELPARA /231 /2021
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0006729/2023	BIJOY KUMAR NAYAK	RAMESH CHANDRA SWAIN	MADHUPATNA /299 /2022
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0006730/2023	SURYA JYOTI DASH	SANKET KANUNGO	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0006731/2023	STATE OF ODISHA KALU CHARAN PARIDA VS	BIJAY KUMAR BEHERA VS	// JANKIA P.S. /196 /2023 ()
478	ABLAPL/0006732/2023	STATE OF ODISHA PABITRA BEHERA VS	JYOTIRMAYA SAHOO VS	// PURUSHOTTAMPUR /159 /2023 ()
479	ABLAPL/0006733/2023	STATE OF ODISHA JHASKETAN BHOI VS	SUSHANTA KUMAR PRADHAN VS	// barpalli /360 /2022 ()
480	ABLAPL/0006734/2023	STATE OF ODISHA DAMODAR KHUNTIA VS	ABAKASH NANDA VS	// CHAULIAGANJA /109 /2023 ()
481	ABLAPL/0006735/2023	STATE OF ODISHA KUSUNU MUNDA @ KANDARA KUDEDA VS	SOUGAT DASH VS	// SARAT /66 /2022 ()
482	ABLAPL/0006736/2023	STATE OF ODISHA PANKAJ SAHU VS	SANGRAM KUMAR DAS VS	// JHARPOKHARIA /14 /2023 ()
483	ABLAPL/0006737/2023	STATE OF ODISHA SITAKANTA BEURA VS	ABAKASH NANDA VS	// CHAULIAGANJA /109 /2023 ()
484	ABLAPL/0006738/2023	STATE OF ODISHA NABIN KUMAR MALIK VS	SMRUTI RANJAN ROUT VS	// SALIPUR /87 /2023 ()
485	ABLAPL/0006739/2023	STATE OF ODISHA RASMITA PRADHAN @ BISWAL VS	LAXMI CHARAN BEHERA VS	// KHALLIKOTE /265 /2023 ()
486	ABLAPL/0006740/2023	STATE OF ODISHA GIRISH PATEL VS	SOURAV TIBREWAL VS	// DHANUPALI /128 /2023 ()
487	ABLAPL/0006741/2023	STATE OF ODISHA GIRISH PATEL VS STATE OF ODISHA	SOURAV TIBREWAL VS	// DHANUPALI /126 /2023 () //

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0006742/2023	RAKESH CHAMPATY @ BUNTY VS STATE OF ODISHA	CHITTA RANJAN DASH VS	AIR FIELD P.S. /134 /2023 () //
489	ABLAPL/0006743/2023	NIRANJAN SAHOO VS STATE OF ODISHA	AMIT KUMAR NATH VS	JAJPUR TOWN /32 /2023 () //
490	ABLAPL/0006744/2023	AMRESH@ SAMRESH MISHRA@ SAMARESH MISHRA VS STATE OF ODISHA	RAJJEET ROY VS	DEOGARH /325 /2006 () //
491	ABLAPL/0006745/2023	KASHILAL GUPTA VS STATE OF ODISHA	ANUPAM DASH VS	CHAMAKHANDI /177 /2023 () //
492	ABLAPL/0006746/2023	RAJESH KUMAR LUHA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /185 /2023 () //
493	ABLAPL/0006747/2023	D.PAPEYA PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /364 /2023 () //
494	ABLAPL/0006748/2023	RENUBALA SWAIN VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	KHURDA P.S. /356 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :23/06/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	7/2023 CMPAT/25/2001	ORISSA TEXTILE MILLS-MP	MR.SHOVESH ROY, MISS TRUPTI SHARMA O.L.
2	20/2023 OJC/4319/1995	BIGHNESWAR-MP	SOUGAT DASH
3	22/2023 CRLMA/213/2023	SURAJ MAHATO-MP	AMIT PRASAD BOSE
4	23/2023 CRLMA/214/2023	ANTARYAMI SENAPATI-MP	ADV.
5	24/2023 CRLMA/216/2023	RAJESH KUMAR AGARWALA-MP	JNYANANANDA PANDA
6	50/2023 WPC(OA)/1368/2015	PRAFULLA KUMAR SAMAL-MP	
7	114/2023 WPC(OAC)/4250/2014	PRAVAMAI SINGH SAMANTA-MP	
8	206/2023 MATA/195/2023	NEHA GARCHA-MP	MOHAMMED MUSIAQ ANSARI
9	207/2023 MATA/197/2023	SUKAMANI SAMANI-MP	JYOTI PRAKASH SAMAL
10	208/2023 MATA/199/2023	ALOK KUMAR MOHANTY-MP	BIBHU PRASAD DAS
11	208/2023 CRLMP/429/2019	BALAKRISHNA PANDA-MP	M/S.BIBHU PRASAD DAS
12	209/2023 MATA/201/2023	SWAGATIKA KANAR-MP	SUJATA JENA
13	209/2023 CRLMP/1220/2023	SHREENARAYAN SAH-MP	SIDHARTHA DAS
14	238/2023 RPFAM/195/2023	JAYEEBATI LUHA-MP	BIBHUTI BHUSAN MISHRA
15	239/2023 RPFAM/196/2023	SAROJ KUMAR NAYAK-MP	PRAFULLA KUMAR KAR
16	248/2023 CONTC/3071/2022	GYANARANJAN BHANJDEO-MP	PRASANTA KUMAR MISHRA
17	249/2023 CONTC/603/2023	AMBIKA PRASAD DASH-MP	ATUL TRIPATHY
18	250/2023 CONTC/2219/2023	TILOTAMA JENA-MP	ADV.
19	251/2023 CONTC/2217/2023	PRADIP KUMAR BEHERA-MP	ADV
20	252/2023 CONTC/2218/2023	RAGHAB JENA-MP	adv.
21	448/2023 FAO/80/2020	DR.DHARASHREE MOHANTY-MP	SANGRAM JENA
22	449/2023 FAO/256/2019	SMRITI REKHA DUTTA-MP	SANGRAM JENA
23	450/2023 FAO/58/2020	M.C. OF GURU PRASAD U.P. (M.E.) SCHOOL-MP	SANGRAM JENA
24	451/2023 FAO/220/2019	HAREKRUSHNA TUNGA-MP	SANGRAM JENA
25	452/2023 FAO/255/2019	MANAS KU.BEHERA-MP	SANGRAM JENA
26	453/2023	BAIDYANATH SATAPATHY-MP	SANGRAM JENA

27	FAO/257/2019 453/2023 CRLREV/170/2023	BISWO RANJAN BEHERA-MP	SUBHASISH SATAPATHY
28	454/2023 FAO/79/2019	SEETARAM PRADHAN-MP	SUBHASISH MOHANTY
29	454/2023 CRLREV/329/2023	PRASANT KUMAR BHUYAN @ PRASANT BHUYAN @ BALIKRISHNA PIRIMAYA SAHOO	
30	455/2023 FAO/248/2023	LAXMI PRIYA PATRA-MP	KAPILA CHARAN NAYAK
31	455/2023 CRLREV/330/2023	PRASANT KUMAR BHUYAN @ KHANDI-MP	JYOTIRMAYA SAHOO
32	456/2023 FAO/309/2022	SAPANA SAHU@SAPNA RANJAN SAHU-MP	
33	456/2023 CRLREV/332/2023	SUSHIL SUNA-MP	SMRUTI RANJAN ROUT
34	457/2023 CRLREV/332/2023	SUSHIL SUNA-MP	SMRUTI RANJAN ROUT
35	458/2023 CRLREV/332/2023	SUSHIL SUNA-MP	SMRUTI RANJAN ROUT
36	617/2023 RSA/255/2023	PADMABATI DAGARA-MP	BIBEKANANDA BHUYAN
37	618/2023 RSA/282/2015	MUSAMAT SAMIMRA BEGUM-MP	
38	619/2023 RSA/281/2016	DASARATHI SAHU-MP	MR.RABINDRA KU.SAHOO
39	620/2023 RSA/257/2023	PRATIVA PATTNAIK-MP	BIBEKANANDA BHUYAN
40	621/2023 RSA/258/2023	PRATIVA PATTNAIK-MP	BIBEKANANDA BHUYAN
41	622/2023 RSA/258/2023	PRATIVA PATTNAIK-MP	BIBEKANANDA BHUYAN
42	623/2023 RSA/258/2023	PRATIVA PATTNAIK-MP	BIBEKANANDA BHUYAN
43	659/2023 CMP/700/2023	MD.IFTAR KHAN-MP	J.K.MISHRA (2)
44	859/2023 BLAPL/6022/2023	CHIKU MOHAPATRA-MP	
45	860/2023 BLAPL/4093/2023	ANIL BHUE-MP	KIRTAN DANG
46	861/2023 BLAPL/5984/2023	KHIROD DAS @ DASH-MP	
47	862/2023 BLAPL/12626/2022	PRADEEP KUMAR SAHOO-MP	
48	863/2023 BLAPL/2148/2023	NILAM KUMAR SWAIN-MP	ABHISHEK DASH
49	864/2023 BLAPL/4531/2023	PARBESH DIGAL-MP	AMULYA RATNA PANDA
50	865/2023 BLAPL/6954/2023	SAGAR SANTOSH SONUNE-MP	SARBESWAR SAHOO
51	866/2023 BLAPL/6956/2023	OKILA @ ANIL SAMAL-MP	SANDIPANI NAYAK
52	1006/2023 MACA/614/2023	PURNA CHANDRA DASH-MP	PRADEEP KUMAR MISHRA
53	1007/2023 MACA/523/2010	KHIROD BARIK-MP	M/S.ANTARYAMI DASH
54	1008/2023 MACA/523/2010	KHIROD BARIK-MP	M/S.ANTARYAMI DASH
55	1009/2023 MACA/617/2023	MANAGER CLAIM, TATA AIG INSURANCE COMPANY LTD	AMM ALI KHAN
56	1010/2023 MACA/435/2022	PARAMESWAR MOHARANA-MP	DEBASISH PATNAIK
57	1144/2023 ABLAPL/14020/2022	MAYADHAR SETHI-MP	

58	1145/2023 ABLAPL/15204/2022	SADAN MALI @ SADAN PANGI-MP	
59	1146/2023 ABLAPL/15311/2022	DUMA PASKA-MP	
60	1147/2023 ABLAPL/4776/2023	ARUN KUMAR SINGHA-MP	
61	1148/2023 ABLAPL/866/2023	SK. TASHIP @ SK. TAUSIF ZAMAL-MP	
62	1149/2023 ABLAPL/191/2023	KUBERA BEHERA-MP	PRAFULLA KUMAR BISWAL
63	1150/2023 ABLAPL/4139/2023	KASINATHA PAIKARAY-MP	
64	1151/2023 ABLAPL/3287/2023	SURJYAKANT SAHU-MP	
65	1152/2023 ABLAPL/4799/2023	MILI PADHY @RANJIT KUMAR PADHY-MP	RAMDAS ACHARY
66	1153/2023 ABLAPL/4444/2023	BUTULU @ BUTUL @ KAMAL LOCHAN ROUT-MP	
67	1154/2023 ABLAPL/14765/2022	SHIBULA @ SAMBIT BEHERA-MP	
68	1155/2023 ABLAPL/3982/2021	CHAKRADHAR DAS-MP	
69	1156/2023 ABLAPL/10054/2021	SURYAKANTA DEHURY-MP	
70	1157/2023 ABLAPL/3815/2023	PRABHAT CHANDRA KUSHIA-MP	KRUPA SINDHU SAHOO
71	1158/2023 ABLAPL/4524/2023	PARAMESWAR PATEL-MP	
72	1159/2023 ABLAPL/3595/2023	SONU BHOI @ PARABHOI-MP	
73	1160/2023 ABLAPL/771/2023	TAPIMANI BHOI-MP	
74	1428/2023 CRLA/245/2017	MUNA@BIJAN KUMAR DAS-MP	M/S.RAMANI KANTA PATTANAİK
75	1429/2023 CRLA/670/2023	SANKAR DAS-MP	SOUBHAGYA KUMAR DASH
76	1430/2023 CRLA/670/2023	SANKAR DAS-MP	SOUBHAGYA KUMAR DASH
77	1431/2023 CRLA/671/2023	JAGANNATH SAHU-MP	TIRTH KUMAR SAHU
78	1432/2023 CRLA/671/2023	JAGANNATH SAHU-MP	TIRTH KUMAR SAHU
79	1433/2023 CRLA/672/2023	RUNA DAS @ TRIPATHY-MP	AMITAV TRIPATHY
80	1434/2023 CRLA/672/2023	RUNA DAS @ TRIPATHY-MP	AMITAV TRIPATHY
81	1435/2023 CRLA/673/2023	ROHIDAS HARIJAN-MP	SUBODH KUMAR MOHANTY
82	1436/2023 CRLA/673/2023	ROHIDAS HARIJAN-MP	SUBODH KUMAR MOHANTY
83	1437/2023 CRLA/673/2023	ROHIDAS HARIJAN-MP	SUBODH KUMAR MOHANTY
84	1438/2023 CRLA/674/2023	GHANA NAIK-MP	SWARUP KUMAR PATNAİK
85	1439/2023 CRLA/674/2023	GHANA NAIK-MP	SWARUP KUMAR PATNAİK
86	1440/2023 CRLA/674/2023	GHANA NAIK-MP	SWARUP KUMAR PATNAİK
87	1441/2023 CRLA/675/2023	NITYANANDA SAHOO-MP	PRASANTA KUMAR SAHOO
88	1442/2023 CRLA/785/2022	PRASANT KUMAR PRADHAN-MP	BIKRAM KESHARI BAL
89	1443/2023	URMILA PRADHAN-MP	BIKRAM KESHARI BAL

90	CRLA/786/2022 1444/2023	SUSHANTA@SUSANTA KUMAR ROUT-MP	BIKRAM KESHARI BAL
91	CRLA/738/2022 1445/2023	PRASANTA MANDAL-MP	PRASANTA KUMAR SAHOO
92	CRLA/676/2023 1446/2023	TANTA @ NARA TUDU-MP	SWARUP KUMAR PATNAIK
93	CRLA/677/2023 1447/2023	TANTA @ NARA TUDU-MP	SWARUP KUMAR PATNAIK
94	CRLA/677/2023 1448/2023	TANTA @ NARA TUDU-MP	SWARUP KUMAR PATNAIK
95	CRLA/678/2023 1449/2023	SIBA KAR-MP	PRASANTA KUMAR SAHOO
96	CRLA/679/2023 1450/2023	HINDU MARNDI-MP	SEVATI SOREN
97	CRLA/679/2023 1451/2023	HINDU MARNDI-MP	SEVATI SOREN
98	CRLA/680/2023 1452/2023	BILASA SAHU-MP	SURYAKANTA DWIBEDI
99	CRLA/680/2023 1453/2023	BILASA SAHU-MP	SURYAKANTA DWIBEDI
100	CRLA/681/2023 1454/2023	TUTU @ KAILASH BARIK-MP	SATYA RANJAN MULIA
101	CRLA/682/2023 1455/2023	DAMODAR DAS-MP	ASHIS RANJAN MOHANTY
102	CRLMC/2726/2023 1922/2023	SAROJ KUMAR SAHU-MP	JYOTIRMAYA SAHOO
103	CRLMC/2727/2023 1923/2023	SAROJ KUMAR SAHU-MP	JYOTIRMAYA SAHOO
104	CRLMC/2728/2023 1924/2023	PADMAJA SINGH-MP	ANJAN KUMAR BISWAL
105	CRLMC/2730/2023 1925/2023	BINAND MIRIDIA@BINANDA MIRIDIA-MP	BISHNU PRASAD PRADHAN
106	CRLMC/2098/2023 1926/2023	JAGYANSENI TRIPATHY-MP	BIBHUTI BHUSAN NANDA
107	CRLMC/2731/2023 1927/2023	DHANIA BENIA-MP	TUKUNA KUMAR MISHRA
108	CRLMC/2732/2023 1928/2023	PRADYUMNA KISHORE BISWAL-MP	KABIRAJ PRADHAN
109	CRLMC/2733/2023 1929/2023	P GOPAL KRISHNA-MP	SOUMYA RANJAN MOHANTY
110	CRLMC/2734/2023 1930/2023	KADAR KHAN-MP	SK. KALIM UDDIN
111	CRLMC/2735/2023 1931/2023	GOUTAM MISHRA-MP	BIBHU PRASAD DAS
112	CRLMC/2736/2023 1932/2023	KISHORE CHANDRA NAYAK-MP	SUDARSAN BEHERA
113	CRLMC/2737/2023 1933/2023	KISHORE CHANDRA NAYAK-MP	SUDARSAN BEHERA
114	CRLMC/2738/2023 1934/2023	NEPAL BEHERA-MP	BISWAJIT MOHAPATRA
115	CRLMC/2739/2023 1935/2023	PRANATI DAS-MP	GOPAL KRUSHNA MOHANTY
116	CRLMC/2740/2023 1936/2023	RAJIV SHARMA-MP	ADWITIYA SATPATHY
117	CRLMC/2741/2023 1937/2023	JAGADISH SAMAL-MP	SAMIR KUMAR MISHRA
118	WA/1354/2023 3533/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
119	WA/1354/2023 3534/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
120	WA/1355/2023 3535/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A

121	3536/2023 WA/1355/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
122	3537/2023 WA/1355/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
123	3538/2023 WA/1353/2023	STATE OF ODISHA-MP	PURNA CHANDRA DAS, A.S.C.
124	3539/2023 WA/1353/2023	STATE OF ODISHA-MP	PURNA CHANDRA DAS, A.S.C.
125	3540/2023 WA/1353/2023	STATE OF ODISHA-MP	PURNA CHANDRA DAS, A.S.C.
126	3541/2023 WA/1356/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
127	3542/2023 WA/1356/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
128	3543/2023 WA/1356/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
129	3544/2023 WA/1357/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
130	3545/2023 WA/1357/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
131	3546/2023 WA/1357/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
132	3547/2023 WA/1358/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
133	3548/2023 WA/1358/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
134	3549/2023 WA/1359/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
135	3550/2023 WA/1359/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
136	3551/2023 WA/1359/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
137	3552/2023 WA/509/2016	SURENDRA DAS-MP	M/S.SUSANTA KU.DASH
138	3553/2023 WA/1360/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
139	3554/2023 WA/1360/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
140	3555/2023 WA/1360/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
141	3556/2023 WA/1358/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
142	3557/2023 WA/1362/2023	TALARIBANDH VILLAGE COMMITTEE, NAYAGARH-MP	DIGAMBARA MISHRA
143	3558/2023 WA/530/2013	BISHNUPRIYA DAS-MP	M/S.DURGES N.RATH
144	3559/2023 WA/1361/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
145	3560/2023 WA/1361/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
146	3561/2023 WA/1361/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
147	3562/2023 WA/1363/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
148	3563/2023 WA/1363/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
149	3564/2023 WA/1363/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
150	3565/2023 WA/1365/2023	ARUN KUMAR BHADRA-MP	APARESH BHOI
151	3566/2023 WA/1365/2023	ARUN KUMAR BHADRA-MP	APARESH BHOI
152	3567/2023	ARUN KUMAR BHADRA-MP	APARESH BHOI

153	WA/1365/2023 3568/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
154	WA/1364/2023 3569/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
155	WA/1364/2023 3570/2023	BISWARANJAN MOHAPATRA-MP	HIMANSU SEKHAR MOHANTY
156	WA/1126/2023 3571/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
157	WA/1364/2023 3572/2023	SWARAJ MOHANTY-MP	DEVI PRASAD DASH
158	WA/26/2017 3573/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
159	WA/1367/2023 3574/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
160	WA/1367/2023 3575/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
161	WA/1366/2023 3576/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
162	WA/1366/2023 3577/2023	DR. PRATAP KUMAR JENA-MP	SABYASACHI PANDA
163	WA/1368/2023 3578/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
164	WA/1366/2023 3579/2023	DR. PRATAP KUMAR JENA-MP	SABYASACHI PANDA
165	WA/1368/2023 3580/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
166	WA/1369/2023 3581/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
167	WA/1369/2023 3582/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
168	WA/1369/2023 9215/2023	B.MOHAN PATRA-MP	GOPAL PRASAD JENA
169	WP(C)/29115/2022 9216/2023	B.BISWANATH PATRA-MP	GOPAL PRASAD JENA
170	WP(C)/8785/2023 9217/2023	DANDAPANI PRADHAN-MP	GOPAL PRASAD JENA
171	WP(C)/8787/2023 9218/2023	NARAYAN SAHOO-MP	PRADEEP KUMAR MAHAPATRA
172	WP(C)/19605/2023 9219/2023	BHOLANATH BEHERA-MP	KISHORE CHANDRA RAJGURU MOHAPATRA
173	WP(C)/19610/2023 9220/2023	ALL ODISHA GEO TAG KARMACHARI MAHASANGHA, MR. ABHIRAM KUMAR DAS	
174	WP(C)/19613/2023 9221/2023	PADMALAYA PATRA-MP	DEEPALI MAHAPATRA
175	WP(C)/19334/2023 9222/2023	DILLIP KUMAR MAHANTA-MP	PRASANTA KUMAR JENA
176	WP(C)/19615/2023 9223/2023	SUJIT KUMAR MAHANTA-MP	PRASANTA KUMAR JENA
177	WP(C)/19617/2023 9224/2023	BHAGIRATHI MAHANTA-MP	PRASANTA KUMAR JENA
178	WP(C)/19618/2023 9225/2023	TAPAN KUMAR MAHANTA-MP	PRASANTA KUMAR JENA
179	WP(C)/19619/2023 9226/2023	LATANJALI TARAI-MP	SATYA RANJAN PATI
180	WP(C)/19620/2023 9227/2023	DEBENDRA KUMAR MALLICK-MP	RABI NARAYAN BEHERA
181	WP(C)/19621/2023 9228/2023	HARI SANKAR MAHANTA-MP	PRASANTA KUMAR JENA
182	WP(C)/19623/2023 9229/2023	BALARAM MAHANTA-MP	PRASANTA KUMAR JENA
183	WP(C)/19624/2023 9230/2023	JUDHISTIRA MAHANTA-MP	PRASANTA KUMAR JENA
	WP(C)/19625/2023		

184	9231/2023 WP(C)/19626/2023	BASANTA MAHANTA-MP	PRASANTA KUMAR JENA
185	9232/2023 WP(C)/19627/2023	GOURA CHANDRA MAHANTA-MP	PRASANTA KUMAR JENA
186	9233/2023 WP(C)/19629/2023	NIRMAL ADHIKARI-MP	RAMESH CHANDRA SWAIN
187	9234/2023 WP(C)/19630/2023	SUSHEN CHANDRA BARAL-MP	RAMESH CHANDRA SWAIN
188	9235/2023 WP(C)/19631/2023	ARUN KUMAR SETHI-MP	JITENDRA KUMAR DIGAL
189	9236/2023 WP(C)/19632/2023	KAMAL LOCHAN BEHERA-MP	SATYAJIT MOHAPATRA (2)
190	9237/2023 WP(C)/17201/2023	LALMOHAN PATRA-MP	ARJUNA CHARAN BEHERA
191	9238/2023 WP(C)/18578/2023	M/S KALINGA POLYPACK PVT. LTD., CUTTACK-MP	ITISHREE TRIPATHY
192	9239/2023 WP(C)/19634/2023	SIBA PRASAD SINGH-MP	MAHITOSH SINHA
193	9240/2023 WP(C)/30788/2022	M/S GLOBAL CONSTRUCTION, JAGATSINGHPUR-MP	
194	9241/2023 WP(C)/15689/2020	SIPUN SEKHAR JENA-MP	PITAMBAR ACHARYA
195	9242/2023 WP(C)/19641/2023	RAJNIKANT GWAL-MP	PABITRA KUMAR NAYAK
196	9243/2023 WP(C)/15264/2023	BELMATI THAKUR-MP	
197	9244/2023 WP(C)/11369/2023	PRAKASH KUMAR JENA-MP	M/S.NRUSINGHA CHARAN ROUT
198	9245/2023 WP(C)/19647/2023	RAJESH KUMAR PAL-MP	SWASTIK MOHANTY
199	9246/2023 WP(C)/19650/2023	SAPAN KUMAR SAMANT-MP	PRATIK DASH
200	9247/2023 WP(C)/19655/2023	SANTOSH KHORA-MP	NIHAL RATH
201	9248/2023 WP(C)/13391/2019	SRINIBAS MOHAPATRA-MP	SRIDHAR RATH
202	9249/2023 WP(C)/19658/2023	KUNA MOHARANA-MP	ALOK KUMAR PANDA
203	9250/2023 WP(C)/19659/2023	URMILA PARIDA-MP	DHARMENDRA SETHY
204	9251/2023 WP(C)/9716/2021	DEBENDRA NATH BEHERA-MP	K.N.DAS,M/S MANOJ KU. MISHRA
205	9252/2023 WP(C)/33721/2020	PRAVAKAR BARIK-MP	KABIR KUMAR JENA
206	9253/2023 WP(C)/19667/2023	A.CHANDRA RAO-MP	SAMBHU CHARAN NATH SHARMA
207	9254/2023 WP(C)/19670/2023	SUDHANSU SEKHAR PADHY-MP	DEBASIS MISHRA
208	9255/2023 WP(C)/17134/2023	BIJAY LAXMI ROUT-MP	MAMATA MISHRA
209	9256/2023 WP(C)/19671/2023	CHANCHALA RAJAM-MP	P. V. BALAKRISHNA
210	9257/2023 WP(C)/19672/2023	STATE BANK OF INDIA, BBSR-MP	MAMATA TRIPATHY
211	9258/2023 WP(C)/14665/2021	KABITA MAHANANDA-MP	SAHASRA JYOTI NANDA
212	9259/2023 WP(C)/27715/2020	SUSIL SETHY-MP	G.K.NANDA
213	9260/2023 WP(C)/28170/2020	NIRANJAN BHOI-MP	P.K.MOHANTY, M/S. PRATAP KUMAR BEHERA
214	9261/2023 WP(C)/19399/2023	VA TECH WABAG LTD. CHENNAI-MP	SOUMYA MISHRA
215	9262/2023	MANOJA KUMAR PRADHAN-MP	P.C.CHHINCHANI

216	WP(C)/8653/2023 9263/2023	SMRUTIRANJAN PRADHAN-MP	P.C.CHHINCHANI
217	WP(C)/8645/2023 9264/2023	BIRENDRA KUMAR BASKEY-MP	P.C.CHHINCHANI
218	WP(C)/8659/2023 9265/2023	SHOVANA NAIK-MP	P.C.CHHINCHANI
219	WP(C)/8657/2023 9266/2023	HIMANSU SEKHAR JUANG-MP	P.C.CHHINCHANI
220	WP(C)/8649/2023 9267/2023	PRAMOD KUMAR ROUT-MP	ANJAN KUMAR BISWAL
221	WP(C)/19682/2023 9268/2023	DR. PRASANTI MISHRA-MP	DR. BINODA KUMAR MISHRA
222	WP(C)/19426/2023 9269/2023	GOLDENLAND DEVELOPMENT LTD., NEW DELHI-MP	SOUMYA JYOTI BISWAL
223	WP(C)/18277/2023 9270/2023	KALANDI CHARAN DAS-MP	JAJATI KESHARI KHUNTIA
224	WP(C)/9854/2023 9271/2023	HOTEL ORANGE VILLAGE AND RESTURANT IMFL, ON SHRI KULTAKKAR RATH	
225	WP(C)/19689/2023 9272/2023	BIRAMITRA CLUB-MP	M/S.SUMITRA MOHANTY
226	WP(C)/32195/2011 9273/2023	ANNAPURNA BEHERA-MP	ABINASH ROUSTRAY
227	WP(C)/19695/2023 9274/2023	RANJUBALA SAHU-MP	ANUPAM DASH
228	WP(C)/4880/2023 9275/2023	MOUSUMI ROUT-MP	
229	WP(C)/11715/2023 9276/2023	PRADIP KUMAR MEHER-MP	KUNAL KUMAR SWAIN
230	WP(C)/19700/2023 9277/2023	KAMALI NAYAK-MP	BIBEKANANDA BHUYAN
231	WP(C)/19701/2023 9278/2023	INST. OF PROFESSIONAL STUDIES, MAYURBHANJ-MP	DR. JITENDRA KUMAR LENKA
232	WP(C)/19702/2023 9279/2023	HEM SAGAR-MP	SURYAKANTA DASH
233	WP(C)/19706/2023 9280/2023	AMITA BARAD-MP	SANJIB KUMAR BHANJADEO
234	WP(C)/25978/2022 9281/2023	JAGABANDHU PARIDA-MP	HRUDANANDA MOHAPATRA
235	WP(C)/19707/2023 9282/2023	BHAIRAB CHARAN PATTANAIAK-MP	SUDHANSHU SEKHAR PRATAP
236	WP(C)/32067/2022 9283/2023	PUSPANJALI PRADHAN-MP	JAJATI KESHARI KHUNTIA
237	WP(C)/19709/2023 9284/2023	BASANTA KUMAR BEHERA-MP	DURGESH NARAYAN RATH
238	WP(C)/13670/2023 9285/2023	SHAIKH MAQUSUDE-MP	SATYABRATA MOHANTY
239	WP(C)/19719/2023 9286/2023	M/S. PARK TRAVELS, BBSR-MP	SOMANATH MISHRA
240	WP(C)/18326/2023 9287/2023	PRABHAS @ PRAVAS RANJAN SAHU-MP	BIGYAN KUMAR SHARMA
241	WP(C)/19725/2023 9288/2023	KISHORE KUMAR JENA @ KISHORE MOHAN JENA-MP	SAILESH DAS
242	WP(C)/19729/2023 9289/2023	BIBHUKALPA PATRA-MP	MR. P.K PARHI,DSGI
243	WP(C)/4802/2023 9290/2023	DABAR MUNDA-MP	
244	WP(C)/11470/2023 9291/2023	KISHORE CHANDRA PATEL-MP	AMIT PRASAD BOSE
245	WP(C)/19734/2023 9292/2023	PRIYANKA PRADHAN-MP	
246	WP(C)/10210/2023 9293/2023	SUDHIR KUMAR SAHOO-MP	SASWATI MOHAPATRA
	WP(C)/5753/2023		

247	9294/2023 WP(C)/11586/2023	SATRUJIT SAHOO-MP	DINESH KUMAR PANDA
248	9295/2023 WP(C)/19731/2023	KSHETRA MOHAN BEHERA-MP	DR. JANMEJAYA RAY
249	9296/2023 WP(C)/19735/2023	M/S AFFY PARENTERALS, DELHI-MP	SISIR DAS
250	9297/2023 WP(C)/19728/2023	NAMITA JENA @ KOUSHALYA JENA-MP	SIDHARTH PRASAD DAS
251	9298/2023 WP(C)/19738/2023	UMAKANTA MEHER-MP	BIVUDATTA CHALAN
252	9299/2023 WP(C)/19741/2023	THABIRAM BEHERA-MP	BIVUDATTA CHALAN
253	9300/2023 WP(C)/19730/2023	KRUSHNA HARIJAN-MP	SUJAY SHANKER SINGHDEO
254	9301/2023 WP(C)/19742/2023	MEGA BUILDERS AND DEVELOPERS, BBSR-MP	ASHOK KUMAR MOHANTY
255	9302/2023 WP(C)/19744/2023	BASANTA KUMAR BARIK-MP	DR.JANMEJAYA RAY
256	9303/2023 WP(C)/19746/2023	CHAKRADHARA INSTITUTE OF REHABILITATION SCIENCES, BIRSA-MP	CHAKRADHARA
257	9304/2023 WP(C)/19749/2023	ODISHA SCIENCE COLLEGE, CHOUDWAR, CUTTACK-MP	AUROVINDA MOHANTY
258	9305/2023 WP(C)/19751/2023	K.RABINDRA KUMAR PATRO-MP	SARATHI JYOTI MOHANTY
259	9306/2023 WP(C)/19754/2023	M/S. JASODA ROADLINES, BALASORE-MP	AMIT PATTNAIK
260	9307/2023 WP(C)/19755/2023	LALAT KISHORE JENA-MP	BIBEKANANDA BHUYAN
261	9308/2023 WP(C)/19758/2023	S.K.D ASSOCIATES, CUTTACK-MP	SANTOSH KUMAR MOHANTY
262	9309/2023 WP(C)/19761/2023	M/S. SANKAR PRASAD JAIN, BALANGIR-MP	CHITTARANJAN DAS
263	9310/2023 WP(C)/19763/2023	DEBARAJ SETHI-MP	NIRMAL KUMAR DAS
264	9311/2023 WP(C)/19767/2023	M/S. TARINI MINERALS, KEONJHAR-MP	SATYA SMRUTI MOHANTY
265	9312/2023 WP(C)/19511/2023	PRAHALAD KASTA-MP	